

of 100

CENTRAL ADMINISTRATIVE TRIBUNAL  
GUWAHATI BENCH  
GUWAHATI-05

(DESTRUCTION OF RECORD RULES, 1990)

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SECTION OFFICER (Judl.)

## FORM NO. 4

(See Rule 42)

In The Central Administrative Tribunal :: Guwahati Bench  
Guwahati

## ORDER SHEET

APPLICATION NO. 4/2002

Applicant(s) K. Keosithigolan

Respondent(s) N.O.I. 2078.

Advocate for Applicant(s) Mr. M. Chanda, N.D. Goswami,

Advocate for Respondent(s) G.N. Chakraborty &amp; H. Dutta

(C.R.)

## Notes of the Registry

## Date

## Order of the Tribunal

11.1.02

Application is admitted.

Call for records. Returnable by  
4 weeks. List on 8.2.02 for orders.

Vice-Chairman

Steph Falgen, Excess money  
deposited received. Notice  
delivered and sent to A.D.  
for filing. Ex. Rehearsal  
No 1 to be Regd. A.D.  
by Regd. A.D.

DINo 157 W/65

1m

1c 44  
Member

Dtd 23/1/02

13.3.02

Mr. S. Sarma learned counsel for  
the respondents. He has filed the  
Misc. Petition to-day for acceptance  
of written statement and he prays for  
adjournment. Mr. S. Dutta learned couns  
for the applicant has no objection.  
List on 20.3.02 for hearing.

Rs. 25/- deposit vide  
Receipt No. 505 dated 10.1.02

W.B.  
16/1/02Service report are  
still awaited

1m

Member

T.D.  
17.2.02

13.3.02

At the request of Mr.A.Deb Roy,

Sr.C.G.S.C. four weeks time is allowed for filing of written statement. List on 24.4.02. for filing of written statement and further orders.

~~W/S has been filed  
by the staff of the  
Nepal court 22/3  
and passed to 23/3.~~

*K.L.Usha*  
Member

lm

24.4.02

List on 15/5/2002 to enable the

Respondents to file written statement, if any.

No. written statement  
has been filed.

*30*  
23.4.02.

*Vice-Chairman*

mb

29.4.2002

*W/S submitted  
by the Respondents.*

15.5.02

Written statement has been filed.

The case may now be listed for hearing on 5.6.02. The applicant may file rejoinder if any within two weeks.

*Vice-Chairman*

lm

7.6.02

Mr.M.Chanda, learned counsel appearing for the applicant prays for adjournment on the ground that he is to get some more instruction from the applicant. Mr.A.Deb Roy, learned Sr.C.G.S.C. for the respondents objects to the request on the ground that he is ready for hearing. However, he requests for six weeks time to file reply to the rejoinder filed by the applicant, if request for adjournment is accepted.

Prayer accepted. List the case on 19.6.2002 for hearing.

bb

*K.L.Usha*  
Member

O.A. 4 of 2002

3.

Notes of the Registry	Date	Order of the Tribunal
	19.7.02	Request has been made on behalf of Mr. M. Chanda learned counsel for the applicant and <u>prays</u> for adjournment on the ground of personal difficulty. Prayer is accepted. List on 16.8.2002.
lm		<i>IC Usha</i> Member
	16.8.2002	List the case for hearing on 6.9.2002.
nkm		<i>IC Usha</i> Member
6.9.		<i>Passover to 9.9.2002</i> <i>Mo</i> <i>At 9.2002</i> <i>6.9.</i>
	9.9.2002	Heard in part. List again on 11.9.02 for further hearing.
nkm		<i>Vice-Chairman</i>
11.9.2002		Heard counsel for the parties. Judgment delivered in open Court, kept in separate sheets. The application is allowed in terms of the order. No order as to costs.
<i>J</i>		<i>Vice-Chairman</i>
bb		

*Judgment dtd 11/9/02*  
*Communicated to the*  
*Applicant & the Party*  
*Concerned.*

Notes of the Registry

Date

Order of the Tribunal

CENTRAL ADMINISTRATIVE TRIBUNAL  
GUWAHATI BENCH

O.A. ~~XXXX~~ No. 4 of 2002. . . . .

DATE OF DECISION. 11.9.2002. . . . .

**Shri K. Keerthiseelan.**

APPLICANT(S)

**Mr. M. Chanda, G. N. Chakraborty,  
H. Dutta & Mrs. N. D. Goswami.**

ADVOCATE FOR THE APPLICANT(S)

VERSUS-

**Union of India & Others.**

RESPONDENT(S)

**Mr. A. Deb Roy, Sr. C. G. S. C.**

ADVOCATE FOR THE  
RESPONDENT(S)

THE HON'BLE MR JUSTICE D. N. CHOWDHURY, VICE CHAIRMAN.

THE HON'BLE

1. Whether Reporters of local papers may be allowed to see the judgment ?
2. To be referred to the Reporter or not ?
3. Whether their Lordships wish to see the fair copy of the judgment ?
4. Whether the judgment is to be circulated to the other Benches ?

Judgment delivered by Hon'ble

X

**CENTRAL ADMINISTRATIVE TRIBUNAL, GUWAHATI BENCH.**

**Original Application No.4 of 2002.**

**Date of Order : This the 11th Day of September, 2002.**

**THE HON'BLE MR JUSTICE D.N.CHOWDHURY, VICE CHAIRMAN.**

Shri K.Keerthiseelan  
S/o Late V.Kolandai  
Superintending Hydro geolist  
Central Ground Water Board  
State Unit Office, Agartala  
Agartala-797007  
Tripura.

. . . . . Applicant.

By Advocates Mr.M.Chanda, G.N.Chakraborty,  
H.Dutta & Mrs.N.D.Goswami.

- Versus -

1. The Union of India  
Represented by the Secretary  
to the Government of India  
Ministry of Water Resources  
New Delhi.
2. The Chairman  
Central Ground Water Board  
NH-IV, Faridabad- 121001
3. The Director (Admn)  
Central Ground Water Board  
NH-IV, Faridabad-121001
4. Shri P.P.Guha  
Director (Admn)  
Central Ground Water Board  
NH-IV, Faridabad-121001
5. The Member (SML)  
Central Ground Water Board  
NH-IV, Faridabad-121001
6. Dr .S.P.Sinha Ray  
Member (SML)  
Central Ground Water Board  
NH-IV, Faridabad-121001
7. Administrative Officer  
Central Ground Water Board  
NH-IV, Faridabad-121001
8. The Chief Engineer  
Water & Power Consultancy Services  
(India) Limited, Janakpuri Central Office  
B-3, B-4, Community Centre  
B-1 Block, Janakpuri  
New Delhi-110058.

9. Shri G.C.Saha, Scientist D  
Head Office, N.E.Region  
Guwahati Shillong Raod  
Tarun Nagar  
Bye Lane No.1  
Guwahati-781005.

• • • Respondents.

By Mr.A.Deb Roy, Sr.C.G.S.C.

O R D E R

CHOWDHURY J.(V.C.) :

The legality and validity of the order transferring the applicant along with the post vide order dated 12.10.2001 is the subject matter of the Original Application in the following circumstances :

1. The applicant was first appointed as Assistant Hydro geologist and joined under the respondents in the year 1977. Thereafter he was appointed to the post of Junior Hydro geologist through the UPSC and thereafter promoted to the post of Scientist-C in the year 1988. In the year 1994 he was promoted as Sr. Hydro geologist Scientist-D. In due course the applicant was posted at the office of the Regional Director, Central Ground Water Board, N.E.Region, Guwahati as Superintending Hydro geologist and he joined the said duty on 21.1.2001. By office order No.461 of 2001 dated 4.6.2001 the applicant alongwith four other officers of Hydro geological discipline were posted against their functional posts designated as Superintending Hydro geologist. By the said order the place of posting was shown as CGWN, Guwahati. While he was working as such, by the impugned order bearing office order No.769 of 2001 dated 12.10.2001 the applicant was transferred to CGWB, State Unit Office, Agartala alongwith the post with immediate effect. By the said order the applicant was directed to hand over the charge of Head of office in respect of N.E.Region, Guwahati to Sh.G.C. Shah, Senior Hydro geologist (Scientist-D) and proceed to Agartala immediately. According to the applicant, the said

order emanated due to improper motive imputed to respondents Nos.5 & 6. According to the applicant, the respondents did not take the objection raised by the applicant regarding allotment of tenders for Spring Development works in good <sup>grace.</sup> In this regard, referred to communication sent by him vide communication dated 27.3.2001. The applicant submitted that he was pressurised by the respondent No.6 by successive telephone calls for withdrawing his letter, which according to the applicant, was recorded in his letter dated 12.4.2001 addressed to the respondent No.6. The applicant also indicated about his encounter with its office in connection with the visit of Hon'ble Minister of State for Water Resources in January, 2001 as indicated in Annexure-VI Series. The applicant also contended that the order was passed not in public interest, but the same was passed as punitive measure for the reasons stated above. The applicant contended that at Guwahati office with a Superintending Hydro geologist, the applicant was meant to be posted in the Regional office not at the Unit office. The applicant in support of his contention referred to the statement showing the distribution Group-A distribution of posts and mentioned that in N.E. Region there is only one post of Superintending Hydro geologist and that post was meant for Regional Office at Guwahati and there was no such in the Unit office. The applicant contended that with a view to get rid of him, he was transferred out to Agartala without any public interest. It was further stated that after his transfer by the impugned order, the post in question in the Regional office was filled up by another officer, who was brought to Guwahati alongwith the post.

2. The respondents submitted its written statement denying and disputing the claim of the applicant. In the written statement the respondents stated that the applicant was transferred to State Unit office at Agartala along with

the post for more effective implementation/monitoring of programmes of SUO, Agartala being a senior Supervisory officer, in public interest. The respondents also stated that for administrative control, the Unit offices and the Divisions had been placed under the administrative control of the Regional Director of the Region in which the State Unit officers and Divisions are located. It was also stated that the Regional Director happened to be the Head of the office of the Region whereas the other officers posted in the Region/State Unit office/Division were always lower in rank and pay scale. In the instant case the applicant was a Scientist -D in the pay scale of Rs.12,000- 16,500/- was nominated as Head of office of the Regional Directorate, N.E.Region, Guwahati as the post of Regional Director was lying vacant. Consequent to the transfer of the applicant another officer who was also Scientist 'D' in the same pay scale had to be nominated as Head of office of the Regional office at Guwahati as the post of Regional Director was lying vacant. The respondents also stated that the applicant was posted to a functional post of Superintending Hydro geologist by virtue of his being a Senior officer in the Hydro geology discipline. There was no change in the pay scale and status what he was having prior to his posting as Superintending Hydro geologist. At para 8 of the written statement it was also denied that the applicant was pressurized to pay the financial concurrence. At para 15 of the written statement, it was averred that it was within the jurisdiction of the Board to deploy its officers and staff anywhere in India depending on the requirement of work load and exigency in public interest. Since there was no Senior Supervisory Officer at SUO, Agartala and the progress of SUO was slowing down day by day, due to non availability of a senior officer, it was considered necessary to post the applicant at SUO, Agartala being a Senior Supervisory

officer for effective implementation of Field Season program. Accordingly the post of Superintending Hydro geologist was transferred to SUO, Agartala from N.E.Region, Guwahati to draw the pay and allowance of the applicant to avoid financial hardships.

3. I have heard Mr.M.Chanda, learned counsel for the applicant and also Mr.A.Deb Roy, learned Sr.C.G.S.C. at length. The transfer and posting is, no doubt, within the confines of the administration. The authority is invested with the discretion. But then such discretion are not unfettered. Such discretionary exercise of power is to be confined within the bounds of the power assigned to them. It must be exercised lawfully reasonably freed from whim and caprice. In the instant case the applicant was posted as Scientist-D (Senior Hydro geologist) at Central Ground Water Board, N.E.Region, Guwahati Regional Head quarter. There are three Units, namely at Itanagar (Arunachal Pradesh) Agartala (Tripura) and at Shillong (Meghalaya). Admittedly, there was one sanctioned post of Superintending Hydro geologist in the Regional office. The applicant, therefore, had to be taken with the post there and subsequently they had to find out and brought his successor by appointing one Mr.A.K.Bakshi, Scientist-D as In-Charge of the Regional office and designated as Regional Director In-Charge as he appeared from the verification. Save and except, the bald statement made at Para 15 of the written statement that there was no Senior Supervisory officer at SUO, Agartala and the progress of SUO was slowing down day by day, due to non availability of a senior officer, therefore, it was considered necessary to post the applicant at SUO, Agartala. no other materials were furnished in support of the claim. The criterion of public interest is not subjective, it is objective in the sense that it is subject to independent scrutiny. The sanctioned strength of officers of the department in N.E.Region, as mentioned above was one post of

Superintending Hydro geologist that was available at Guwahati. The same officer, under the working Scheme was looking after three units. No reasons were assigned as to why all of a sudden a senior officer had to be shifted that too with the post. There were definite allegations imputing malafide against the persons concerned. They were impled as party respondents. They chose not to contest, by filing their reply and the Regional Director In-Charge only verified the statement on behalf of the respondents. No other materials in support of the claim of the respondents for abrupt transfer of the applicant alongwith the post was cited. It may be stated, as was argued by Mr.A.Deb Roy, learned Sr.C.G.S.C. that transfer is an incident of service and an employee cannot complain against the transfer, unless such order is passed in breach of any statutory provisions. The power of judicial review is, no doubt, limited. But then the order of transfer may be punitive or may be vitiated by malafide and arbitrariness. A civil servant is engaged in public duty. He is supposed to act bonafide and in the public interest. In discharge of the public duty such officer, in appreciating and appraisal in the process of administrative action, is free to make critical analysis of such move. An officer is not to be penalised for freely expressing in mind as regards to the steps to be taken by the authority concerned. The written statement including verification leaves no room for giving credence to the pleadings of the respondents. The necessity of the verification of a written statement is to satisfy the Court about the authenticity of the averments made in the written statement. A public servant is also entitled for a fair treatment and he should be allowed to put his point of view freely in the decision making process involving public work and public finance. As mentioned earlier that the power conferred on the authority is not arbitrary. At any rate, the authority failed to justify its

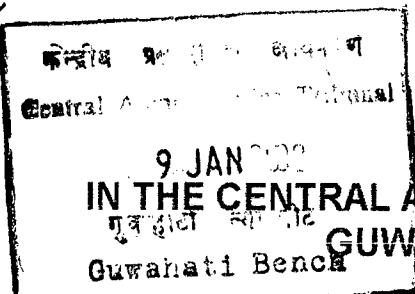
actions even by producing the records as to why the authority had to take such an action abruptly. Materials on record established abuse of discretion and where the respondents declined to supply any justification at all for its decision. It can be reasonably inferred that the respondents had acted unlawfully in passing the impugned order (Reference - Padfield -vs- Minister of Agriculture, Fisheries, Food (1968) AC 997).

For all the reasons stated above, the impugned order dated 12.10.2001 is seemingly arbitrary and discriminatory and on that ground, the order is liable to be set aside, accordingly the impugned order dated 12.10.2001 is set aside.

The application is thus allowed. There shall, however, be no order as to costs.

( D.N.CHOWDHURY )  
VICE CHAIRMAN

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9 JAN 1970

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
গুৱাহাটী বৰ্ষাৰ্থ  
GUWAHATI BENCH  
Guwahati Bench**

(An Application under Section 19 of the Administrative Tribunals Act, 1985)

Title of the case : O.A. No. 4/2001

Sri K. Keerthiseelan : Applicant

- Versus -

Union of India & Others : Respondents.

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Date : 03.01.2002

Filed by

## Advocate

K. KeirtheSeh

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
GUWAHATI BENCH : GUWAHATI

(An Application under Section 19 of the Administrative Tribunals Act, 1985)

O.A. No. .... 4 /2002

BETWEEN

Sri K. Keerthiseelan,  
S/o Late V. Kolandai,  
Superintending Hydro geologist,  
Central Ground Water Board,  
State Unit Office, Agartala  
Agartala-797007,  
Tripura

.....Applicant

-AND-

1. The Union of India,  
Represented by the Secretary to the  
Government of India,  
Ministry of Water Resources,  
New Delhi.

K. Keerthiseelan

2. The Chairman,  
Central Ground Water Board,  
NH-IV, Faridabad-121001
  
3. The Director (Admn)  
Central Ground Water Board,  
NH-IV, Faridabad-121001
  
4. Shri P.P. Guha,  
Director (Admn)  
Central Ground Water Board,  
NH-IV, Faridabad-121001
  
5. The Member (SML)  
Central Ground Water Board,  
NH-IV, Faridabad-121001
  
6. Dr. S.P. Sinha Ray,  
Member (SML)  
Central Ground Water Board,  
NH-IV, Faridabad-121001
  
7. Administrative Officer,  
Central Ground Water Board,  
NH-IV, Faridabad-121001

8. The Chief Engineer,  
 Water & Power Consultancy Services (India) Limited.  
 Janakpuri Central Office,  
 B-3, B-4, Community Centre,  
 B-1 Block, Janakpuri New Delhi-110058

9. Shri G.C.Saha, Scientist D  
 Head Office, N.E.Region,  
 Guwahati Shillong Road,  
 Tarun Nagar,  
 Bye Lane No.1,  
 Guwahati-781005.

.....Respondents.

#### DETAILS OF THE APPLICATION

1. Particulars of order against which this application is made.

This application is made against the impugned office order No. 769 of 2001 issued by the Respondent No.4 under No. 3-447/76-Esst./8384 dated 12.10.2001 transferring the applicant along with his post from the Regional office, NER, Guwahati to a State Unit Office, Agartala, placing him under a junior, in gross

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violation of the principles of service jurisprudence, adversely affecting the rank and status of the applicant.

2. Jurisdiction of the Tribunal.

The applicant declares that the subject matter of this application is well within the jurisdiction of this Hon'ble Tribunal.

3. Limitation.

The applicant further declares that this application is filed within the limitation prescribed under section-21 of the Administrative Tribunals Act, 1985.

4. Facts of the case.

4.1 That the applicant is a citizen of India and as such he is entitled to all the rights, protections and privileges as guaranteed under the Constitution of India.

4.2 That the applicant was initially appointed as Assistant Hydro geologist and joined under the respondents in the year 1977. Thereafter he was appointed to the post of Junior Hydro geologist through the U.P.S.C. in 1978 and eventually promoted to the post of Scientist C in the year 1988 and promoted as Sr. Hydro geologist (SC-D) in the year 1994. Thereafter, he was promoted to

13. *restrisell*

the post of Superintending Hydro geologist in the year 2001 and was transferred to the office of the Regional Director, Central Ground Water Board (in short CGWB), N.E.Region, Guwahati as Senior Hydro geologist in the pay scale of Rs. 12000/- to 16500/- and posted at the Regional office, Guwahati.

4.3 That the applicant being the senior most officer of the Respondent Department in the Region, was declared to function as the Head of the office for CGWB, NER, Guwahati vide Office Order No. 248 of 2001 issued under No. 14-6/98-Sci(Estt.)-2306 dated 27.3.2001 by the Respondent No. 7 and had since been discharging his duties and responsibilities as the in-charge, Regional director for CGWB, NER, Guwahati.

A copy of the office order No. 248 of 2001 is annexed herewith as Annexure-I.

4.4 That while working as the in-charge Regional Director, CGWB, Guwahati, the applicant was further promoted to the post of Superintending Hydro geologist (Scientist-D) and posted in the same station i.e. GWB, NER, Guwahati vide Office Order No. 461 of 2001 issued under No. 14-10/2000-Sci.Estt.-4419 dated 04.06.2001 and had been continuing to Head the Region, shouldering all the administrative, technical and other responsibilities.

K. B. Misra

A copy of order No. 461 of 2001 is annexed herewith as  
Annexure-II.

4.5 ✓ That during the tenure of the applicant as stated above, a sister wing under the Ministry of Water Resources, namely, the Water And Power Consultancy Services (in short WAPCOS) invited tenders for Spring Development works proposed to be undertaken in the District of Kamrup by the office of the Deputy Chief Engineer, located at Dispur Guwahati. The estimated cost of the proposed work was Rs. 4,40,114/. The proposal for the said work was initiated by the office of the Regional Director i.e. the office of the present applicant and the execution of the construction works was entrusted to the aforesaid WAPCOS which then invited the tenders etc.

On receipt of the Tenders, it was found that the most of the tenders quoted the rates much above the estimated cost and was exceeding by even as high as 80% of the estimated cost. The office of the Deputy Chief Engineer, WAPCOS compiled the comparative statement etc. of the Tenders received and forwarded the same to their Head office at New Delhi for approval etc.

4.6 That the Chief Engineer, WAPCOS vide his letter dated 20.2.2001 forwarded the evaluated tenders and detailed papers to the applicant requesting him to accord financial concurrence for the tendered amounts exceeding the limits of variation and arrange for

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placing the funds from CGWB to WAPCOS for taking up the works. This was followed by another FAX message dated 23.3.01 from the Chief Engineer, WAPCOS requesting the applicant to concur in the tendered amounts.

A copy of letter dated 20.2.2001 is annexed herewith as Annexure-III.

4.7 That the tendered rates being unreasonably high and exceeding the acceptable/reasonable limits, the applicant was constrained to accord financial concurrence and as such he wrote back to the Chief Engineer, respondent no.8, WAPCOS vide his letter No. 44/RWH/CGWB/NER/2001-1975 dated 27.3.2001 requesting him to re-float the tenders with wide publicity so that a competitive quotations are received in order to limit the cost within the estimated/reasonable amount.

A copy of the letter dated 27.3.2001 is annexed herewith as Annexure-IV.

4.8 That the aforesaid action of the applicant was viewed seriously by the higher officials and the applicant was pressurised to accord financial concurrence. The member (SML) i.e. the Respondent No.6 made three successive telephone calls to the applicant and asked him to withdraw his letter dated 27.3.2001 so that the

*Not  
Ans/*

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tenders can be accepted for the reasons best known to him. The applicant vide his confidential letter bearing No. RD/SD/CGWB/NER/2001-174 dated 124.2001 addressed to the Respondent No. 6 explained the possible implications of the withdrawal of the aforesaid letter dated 27.3.2001 as demanded and instead suggested for a meeting to be arranged between the officers of CGWB and WAPCO for sorting out the matter and the recorded minutes of the meeting might be treated as a substitute for the letter of withdrawal. Alternatively, the applicant suggested that a letter may be issued to him instructing him to withdraw his letter dated 27.3.2001 which he would comply with instantly.

Copy of letter dated 12.4.2001 is annexed herewith as Annexure-V.

- 4.9 That since the applicant was constrained by the existing Treasury Rules and Financial Rules of Government of India to concur in the aforesaid tenders which exceeded the permissible limit, he had no other option but to act as stated above which seemingly displeased the superior officers and even the Chairman, CGWB who is the Supreme authority of CGWB also expressed his strong displeasure on the matter.
- 4.10 That it is stated that as per the existing practice, whenever the Hon'ble Minister of Water resources, Government of India, New Delhi, pays her visits, a vehicle is arranged for her visit. The PRO of

the Hon'ble Minister submitted a bill for Rs. 6800/- for the use of two Tata Sumo vehicles during the Minister's visit in January, 2001 and the bill submitted in June 2001 which as per the advice of the Respondent No.6, was forwarded to the Head quarter for clearance. In the meantime the Hon'ble Minister paid a visit in August 2001 when the P.A. of the Hon'ble Minister asked for a departmental vehicle with the junior officer attached to the applicant and since no such vehicle was instantly available, the said junior officer explained the position to the P.A. of the Hon'ble Minister. This matter was later brought to the notice of the applicant and the applicant was asked to arrange for a Tata Sumo vehicle. The applicant most humbly explained that in view of the previous bill of Tata Sumo vehicles remaining still unpaid, it would be difficult to arrange the Tata Sumo vehicle again since it is not within his power and firmly assured that the departmental vehicle would be arranged for their use in the next morning by any means. Accordingly, the vehicle was sent in the next morning which they had not used and instead they rebuffed the officer who went for the purpose.

4.11 That eventually, the applicant received one D.O. letter No.3-447/78-Sci.Estt-475 dated 28.09.2001 from Director (Administration) CGWB, i.e. Respondent No.4 alleging misbehaviour by the applicant with the P.A. of the Hon'ble Minister resting on vehicle.

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The Applicant was shocked to have such a letter and immediately replied to the Director (Admn) vide his D.O. letter No. 239 dated 08.10.2001 explaining the position and all details of the event and denying the alleged misbehaviour of any kind. A copy of his reply dated 08.10.2001 to Director (Admn) and was also forwarded by the Applicant to the Member (SML), the Respondent No.6 for their consideration and necessary action.

Copy of the letters dated 08.10.2001 are annexed herewith as Annexure-VI Series.

4.12 That it is stated that in all the circumstances stated above, the applicant was asked to do certain acts viz., concurrence of tenders by violating the Treasury and Financial Rules of Govt. of India, and arranging vehicles instantly which was not within his power and since the applicant was unable to act in violation of the rules and procedure laid down by the Government, he was targeted by the Respondents for no fault of his.

4.13 That in a bid to fulfil their grudging motive on the applicant as stated above, the Respondents issued the impugned office order No. 769 of 2001 issued under No. 3-447/76-Sci. Estt. -8384 dated 12.10.2001 transferring the applicant from the post of Superintending Hydro geologist (Scientist-D), NER, Guwahati to the State Unit Office, Agartala along with the post and instructing him to hand over his charges of the Head of office to Shri G.C.Saha,

K-Keerthi Seela

Senior Hydro geologist (Scientist-D), who is much junior to the applicant in rank and status in service, with a mala fide intention.

A copy of the impugned order dated 12.10.2001 is annexed herewith as Annexure-VII.

4.14 That pursuant to the order of transfer dated 12.10.2001 as stated above, the applicant was relieved of his duties from Regional office, Guwahati vide office order No. 378 of 2001 bearing No. 1206 dated 30.10.2001 and accordingly he took over at the State Unit Office, Agartala with effect from 31.10.2001 (F.N.) vide his joining report No. 3583 dated 31.10.2001.

Copy of the relieving order dated 30.10.2001 and joining report dated 31.10.2001 are annexed herewith as Annexure-VIII and IX respectively.

4.15 That the applicant begs to state that by the impugned order mentioned above, the applicant has been shifted from an office of higher status i.e. the Regional office to an office of lower status i.e. the State Unit office where there is no sanctioned post of Superintending Hydro geologist. It is evident from the statements of allocation of posts and statement of Staff position that there is only one post of Superintending Hydro geologist/Regional Director sanctioned for N.E. Region to be stationed at Regional Office,

*K. Keerthi Seelan*

Guwahati only and there is no such senior post for State Unit office, Agartala. But the Respondents acting in an Arbitrary manner and violating the allocated staffing structure, transferred the applicant to the State Unit Office, Agartala even by transferring the senior level post of the Superintending Hydro geologist from Guwahati to Agartala while this post is sanctioned for Regional office, Guwahati only. The order of this kind is an unprecedented one, and the same has adversely affected the rank and status of the applicant.

This apart, by the impugned order dated 12.10.2001 the applicant has been placed under one Sri G.C.Saha, Head of office, CGWB, NER, Guwahati who is junior to the applicant. It is evident from the Draft Seniority list published by the Respondent No.4 vide No. 14-14/2000-Sci.Estt.-5299 dated 26.07.2001 wherein the name of the applicant appears at Sl. No. 17 whereas the name of Sri G.C.Saha appears at Sl. No. 43.

Copy of statement of allocation of posts, statement of staff position and Draft Seniority List dated 27.7.2001 are annexed herewith as Annexure-X, XI and XII respectively.

4.16 That the applicant begs to state that the applicant being a disciplined officer and a man of integrity has complied with the impugned order of transfer duly and has assumed his office at Agartala immediately showing due respect to the order. Thereafter,

K - Keethi Selvaraj

the applicant made a representation on 2.11.2001 to the Chairman, CGWB, Faridabad highlighting the injustice and humiliations meted to him by way of transfer to a State Unit Office, Agartala which tantamounts to his demotion and praying for his transfer from N.E. Region to Bangalore/Chennai. His representation could not yield any result as yet.

Copy of representation dated 2.11.2001 is annexed herewith as Annexure-XIII.

4.17 That the applicant most humbly states that the honest and disciplined gestures of the applicant in the cases stated above and his adherence to act as per the rules laid down by the Government of India, instead of being appreciated, have been viewed otherwise by the Respondents who in order to feed fat their personal whims and caprices, have acted in an arbitrary unjust, unfair manner and with mala fide intention transferring the applicant as stated above, violating all principles of natural justice and canons of law and inflicting mental torture on the applicant. As such finding no other alternative, the applicant is approaching this Hon'ble Tribunal for protection of his legitimate rights and interests and it is a fit case for the Hon'ble Tribunal to interfere with and to protect the rights and interests of the applicant directing the respondents to quash their impugned order dated 12.10.2001, restoring him to his earlier

k-keethiseelan

position i.e. to the post of the Head of Office, NER, Guwahati and to consider his prayer for transfer to Bangalore/Chennai.

4.18 That this application is made bonafide and for the cause of justice.

5. Grounds for relief(s) with legal provisions.

- 5.1 For that the applicant is the senior most officer in the N.E. Region.
- 5.2 For that the applicant being the senior most officer in rank and status in the Region is entitled to Head the Region.
- 5.3 For that the applicant had already been working as the Head of the Region at C.G.W.B., Guwahati.
- 5.4 For that the applicant has been posted in a State Unit Office, Agartala where there is no sanctioned post of Superintending Hydro geologist (Scientist-D) which as per the allocation, is positioned at Guwahati only in the NER.
- 5.5 For that the applicant has been placed to work under a junior which is against all principles of service jurisprudence.
- 5.6 For that the respondents by way of arbitrary transfer with mala fide intention have inflicted mental torture on the applicant.

*k keethi seelam*

- 5.7 For that the applicant submitted representation to the respondents which could not yield any result.
- 5.8 For that the post of Superintending Hydro geologist is not meant for State Unit Office in any region throughout the country as evident from allocation of posts.
- 5.9 For that there is no decision regarding upgradation of State Office at Agartala, at any point of time before or after, the passing of impugned order of transfer and posting of the applicant is therefore arbitrary, illegal and with a mala fide intention.

6. Details of remedies exhausted.

That the applicant states that he has no other alternative and other efficacious remedy than to file this application. Representation submitted by the applicant to the highest authority i.e. the Respondent No. 7 could not yield any result.

7. Matters not previously filed or pending with any other court.

The applicant further declares that he had not previously filed any application, Writ Petition or Suit regarding the matter in respect of which this application has been made before any court or any other

K-Keerthi Seelan

authority or any other Bench of the Tribunal nor any such application, Writ Petition or Suit is pending before any of them.

8. Reliefs sought for :

Under the facts and circumstances stated above, the applicant humbly prays that your Lordships be pleased to issue notice to the respondents to show cause as to why the reliefs sought for by the applicant shall not be granted, call for the records of the case and on perusal of the records and after hearing the parties on the cause or causes that may be shown, be pleased to grant the following reliefs :

28

- 8.1 That the Hon'ble Tribunal be pleased to set aside and quash the impugned order dated 12.10.2001 (Annexure-VII).
- 8.2 That the Respondents be directed to restore the applicant to his earlier position i.e. to the post of in-charge Regional Director/Head of office, NER, Guwahati.
- 8.3 That the Respondents be directed to consider the transfer of the applicant to Bangalore/Chennai as prayed for in the representation dated 2.11.2001.
- 8.4 Costs of the application.

K.Keerthi Selam

8.3 Any other relief or reliefs to which the applicant is entitled to, as the Hon'ble Tribunal may deem fit and proper.

9. Interim order prayed for.

During pendency of this application, the applicant prays for the following relief :-

9.1 That the Hon'ble Tribunal be pleased to make an observation that the pendency of the application shall not be a bar for the respondents in restoring the applicant to his earlier position i.e.

Head of office, NER, Guwahati.

10. ....

This application is filed through Advocates.

11. Particulars of the I.P.O.

i) I.P.O. No.	:	7G 551366
ii) Date of issue	:	4-1-2002
iii) Issued from	:	G.P.O., Guwahati.
iv) Payable at	:	G.P.O., Guwahati.

12. List of enclosures.

As stated in the index.

K-Keethuiseelan

10  
18

39

## VERIFICATION

I, Sri K. Keerthiseelan, S/o Late, V. Kolandai, aged about 54 years, working as Superintending Hydro geologist, Central Ground Water Board, State Unit, Office, Agartala, Agartala, do hereby verify that the statements made in Paragraph 1 to 4 and 6 to 12 are true to my knowledge and those made in Paragraph 5 are true to my legal advice and I have not suppressed any material fact.

And I sign this verification on this the 3rd day of January, 2002.

K. Keerthiseelan  
Signature

3 Itanagar (A)  
Sri Lanka  
Ar

## Annexure-I

No. J4-6/28-Sci (Estt)-2306  
 Government of India  
 Ministry of Water Resources  
 Central Ground Water Board  
 NH IV, Faridabad-121001

Dated the 27 Mar 2001

## OFFICE ORDER NO. 248 OF 2001

Consequent upon relieving on transfer w.e.f. 09.02.2001 (AN) of Sh. M. Mehta, regional director, Central Ground Water Board, NER, Guwahati. Sanction of the competent authority is hereby conveyed for declaring Sh. K. Keerthiseelan, SD.O" (Sr. Hg.) Central ground Water Board, NER, Guwahati as Head of the Office for CGWB, till further orders. He will act as Controlling Officer in respect of Pay & Allowances, Medical Bills of the officers/officials of Central Ground Water Board, NER, Guwahati. He will also be controlling officer in terms of SR-191 in respect of 1A claim of Group A, B,C, & D staff working in Central ground Water Board, NER, Guwahati (except himself.).

Sd/- Fileable 26.3.2001

ADMINISTRATIVE OFFICER

## DISTRIBUTION

1. Sh. K. Keerthiseelan, SD. "O" (Sr. Hg.) Central Ground Water Board, NER, Guwahati.
2. The Regional Director, Central Ground Water Board, NER, Guwahati.
3. Head Manager, State bank of India, Guwahati.
4. The Pay & Accounts Officer, Central Ground Water Board, NH IV, Faridabad.
5. P.G. to Chairman, Central Ground Water Board, NH IV, Faridabad
6. Office Order file.

*Re certified to  
be true copy  
by Dr. Devi  
Advocate*

## Annexure-II

No. 14-10/2000-Sci (Estt)-4419  
 Government of India  
 Ministry of Water Resources  
 Central Ground Water Board  
 NH IV Faridabad-121001

Dated the 04 June 2001

OFFICE ORDER NO. 461 OF 2001

The following officers of Hydro geological discipline are hereby posted against their functional post as shown against each with immediate effect at the same place of present posting.

S.I. No.	Name and Designation of Officer	Functional Designation	Place of posting
1	S/Sh K. Keerthiseelan, Senior Hydro geologist	Superintending Hydro geologist	CGWN, NER, Guwahati
2	Anjit Dey, Junior Hydro Geologist	Senior Hydro geologist	CGWA, New Delhi
3	M.L. Doja, Junior Hydro geologist	Senior Hydro geologist	CGWB, MER, Patna
4	M. Muthu Kanan, Junior Hydro geologist	Senior Hydro geologist	CGWB, SWR, Bangalore
5	A. Subba Raj, Junior Hydro geologist	-do-	CGWB, KR Trivandrum

Since there is no change in the place of posting, they are not entitled to any TA/DA and joining time.

This issues with the approval of the competent authority.

Sd/- Illegible 26.3.2001

ADMINISTRATIVE OFFICER

DISTRIBUTION

1. Officer concerned.
2. Member (ED & MM), Member (SM & L), Member (SA & M), Member (T&TT), Faridabad/New Delhi.
3. Director (GW), Ministry of Water Resources, Shram Shakti Bhawan, New Delhi.
4. Regional Director, CGWB, NER, Guwahati/MER, Patna/KR Trivandrum/SWR, Bangalore with the request to send the joining report of concerned officer.
5. Head of office, CGWB, Jamnagar House, New Delhi/CGWA, New Delhi.
6. Pay and Accounts Officer, CGWB, Faridabad.
7. P.S. to Chairman, CGWB.
8. Office Order file.
9. Personal File of officer concerned.

*Certified  
by Mr. Jitendra  
Advocate*

## Annexure-III

CONFIDENTIAL

No. WAP/II & WSM/CGWB/ASSAM/2000  
2001

20th Feb.,

Regional Director  
Central Ground Water Board  
Tariun Nagar  
GuwahatiSubject: Spring Water Development at 5 sites in Assam.

Sir,

The works for taking up the works of spring Water Development at Kahalipara, Birubari and Loknath Temple was conveyed by you vide letter No.1284/44/RWH/CGWB/NER/2000 dated 29.1.2000. The limited tenders were invited by us for the above mentioned works and the same were opened on 15.2.2001. The tenders have been evaluated and the abstract of evaluation as well as the details on rates quoted by various firms have been enclosed.

A perusal of the abstract reveals that the rates quoted by various bidders exceed the estimated cost by an average of 30% of the original cost.

The lowest evaluated cost in respect of each of these structures are given below:

Name of works	Estimate construction work	Lowest officer
Development of Spring Water at Kahalipara	49550	59220
Development of Spring Water at Birubari, Bamizorapara stream	150347	315620
Development of Spring Water at Birubari, Shiv Temple, Bamizorapara Stream	150347	315620
Development of Spring Water at Loknath Mandir, Guwahati	39870	165867
Total	440114	849683

Since the works are being carried out on a deposit basis with full advance received from CGWB you may convey your concurrence for taking up the works exceeding the limits of variation. In case you concur with the proposal to award the work to the lowest tenderer, you may please

*certified true copy  
to be forwarded*

arrange for the advance of balance amount against the cost of construction to WAPCOS (I) Ltd.

With regards,

Very truly yours,  
Sd/- (Ellegible 20/2/2001)  
(A. D. Pandya)  
Chief Engineer

Encl: - Annexure-I Abstract of Evaluation  
Annexure-II Price offer of various bidders

Enclosed to  
Mr. K. V. N. Iyer  
Advocate

## Annexure-IV

No. 44/RWH/CGWB/NER/2001-1975

Government of India  
 Central Ground Water Board  
 North Eastern Region  
 Tarun Nagar  
 Guwahati-781005

March 27, 2001

To

Shri A.B. Pandya  
 Chief Engineer  
 Water & Power Consultancy Services (India) Ltd.  
 Janakpuri Central Office,  
 B-3, B-4, Community Centre  
 B-1 Block, Janakpuri  
 New Delhi-110058

Sir,

With reference to your Fax message dated 23.3.01 I am herewith inform you that estimates for spring water development in Assam maybe reflouted with a wider publicity so that a competitive quotation are received for finalising the estimates for construction of spring development.

Yours faithfully,  
 Sd/- Illegible  
 (K. Keerthiseelan)  
 Regional Director

Copy to :

Shri S.N.Bhattacharya, SEC, C.G.W.B., NER, Guwahati for information.

Sd/- Illegible  
 (K. Keerthiseelan)  
 Regional Director

*Certified true  
 True copy  
 K. Keerthiseelan*

## Annexure-V

No. RD/SD/CGWB/NER/2001-174

Government of India  
 Central Ground Water Board  
 North Eastern Region  
 Tarun Nagar, Bye Lane 1,  
 Guwahati-781005

Rb

April 12, 2001

Dear Dr. Sinha Ray Saheb,

Please refer to the telephonic discussion held by you on 8th, 10th and 12th April, 2001 with you. In your discussion you have advised me to withdraw the letter issued to WAPCO in connection with the spring development in Assam. In this connection I explained the dangerous situation that will arise in withdrawal of the letter. Instead of this a meeting may be arranged between the officers of CGWB and WAPCO. The outcome of the meeting may be made through the minutes of meeting by which withdrawal of the letter will be nullified. Otherwise I may be instructed through a letter by which I will withdraw the same at once. Until such time I will be waiting for your orders for withdrawal of the letter.

With regards,

Yours sincerely,  
 Sd/- Illegible 12.4.2001  
 (K.Keerthiselvan)  
 Regional Director

Dr. S.P. Sinha Ray  
 Member (SML)  
 Central Ground Water Board  
 NH-IV, Faridabad-121001

*Certified copy  
 to be given to  
 Dr. Sinha Ray*

## Annexure-VI(Series)

CONFIDENTIAL

D.O. No. 239/PF/KK/NER/CGWB/2001

**K.Keerthiseelan**  
Superintending Hydrogeologist

Dear Shri Guha Saheb,

With reference to your D.O. No. 3-447/78-Sci.Estt-475 dated 20.09.2001 I am herewith furnishing the following details for your kind consideration. The P.A. of Hon'ble Minister of State for Water Resources, Govt. of India stationed at Guwahati has contacted Dr. Swapna Devi, SEB for arranging a vehicle for the use of Hon'ble Minister on 23.08.01. The officer informed to the P.A. of Hon'ble Minister that there is no vehicle in the office on the said day. Further she has confirmed from the OIC (S&V) and the same was informed to the P.A. of Hon'ble Minister by Shri Phukan, OIC (S&V). After this conversation the same P.A. has contacted me on telephone and asked for the arrangement of one Tata Sumo. For this I have informed that the bill for Tata Sumo utilised by the Minister during January, 2001 is still to be paid to the PRO, and the same is pending with the CHQ for clearance. Arranging of Tata Sumo is not within the powers of the H.O.O. of NER. Under the circumstances the message was passed on to the P.A. of the Hon'ble Minister. Meanwhile a vehicle was withdrawn from the field duties. The P.A. asked whether the vehicle will be arranged by me or not. I politely replied that arrangement of Tata Sumo is not within the power of H.O.O. For this the P.A. asked whether this has to be conveyed to the Minister. For this I politely replied as you please.

Later on a call was there from Dr. S.K.Sharma, Member (SAM) who advised me to send Shri S.Bhattacharya, Sc-D to go along with a vehicle to the Minister's house at 7'0 clock morning in the next day. Accordingly the vehicle which was withdrawn from the field duties have been sent to the Minister's residence with a prior intimation to P.A. along with Shri Bhattacharya. Shri Bhattacharya has reached the house of Hon'ble Minister at 7'0 clock in the morning and checked up with the persons available in the Minister residence. They have advised the P.A. has gone to airport already. Having confirmed the arrival of CGWB vehicle, they have gone on their own to airport. However, Shri Bhattacharya has reached airport by 07.30 a.m. and report to the P.A. The P.A. advised him to wait.

On the same day Shri Kuldeep singh, P.A. to Minister has talked to me and asked to send the vehicle along with an officer of Executive Engineer rank. As per the instructions of Shri Kuldeep Singh and Dr. S.K.Sharma I have arranged Shri S.

*Collected &  
true copy  
by Jai  
Boroochit*

Shattacharya, ScC who is more than the Executive Engineer rank has been sent along with the vehicle.

During these discussions Shri G.C.Saha, Sc-D and Dr. S.Devi, Sc-B were present in my room. The same was explained to Dr. S.P.Sinha Ray, Member (SML) on the next day. This was also separately discussed by Dr. S.P.Sinha Ray with Dr. S.Devi.

These are the things happened during the period mentioned above. The undersigned did not use any language which will be hurting the feelings of P.A. of Hon'ble Minister. The inability of arranging of the vehicle was expressed very politely with soft words only. Further the arrangement of Tata Sumo is not within the power of the H.O.O. This is for your kind perusal and needful action.

With regards,

Yours sincerely,

Sd/- 8/x/01

(K. Keerthiseelan)

To

Shri P.P.Guha  
Director (Admin)  
Central Ground Water Board  
NH-IV, Faridabad-121001

*certified by  
the firm of  
Advocates*

## Annexure-VI (Series)

CONFIDENTIAL

D.O. No. 238/PF/KK/NER/CGWB/2001

K. Keerthiseelan  
Superintending Hydrogeologist

October 08, 2001

Dear Dr. S.P. Sinha Ray Saheb,

I am writing this letter as reference to the D.O. letter received from Shri P.P. Guha, Director (Admin) for your kind consideration. The D.O. written to Shri P.P. Guha also has been enclosed for your kind perusal.

With kind regards.

Yours sincerely,

Sd/- 8/x/01

(K. Keerthiseelan)

Enclo : As above (two nos.)

To

Dr. S.P. Sinha Ray  
Member (SML)  
Central Ground Water Board  
NH-IV, Faridabad-121001

*Received 6  
Certified copy  
to Dr. J.W. Dabral*

## Annexure-VII

No. 3-447/76-Sci-Estt  
 Government of India  
 Ministry of Water Resources  
 Central Ground Water Board  
 NH IV Faridabad-121001

Dated the 12.10.2001

OFFICE ORDER NO. 769 OF 2001

Sh. K Keerthiseelan, superintending Hydro geologist (Scientist-D) is hereby transferred from Central Ground Water Board, North Eastern Region, Guwahati to State Unit Office, Agartala, along with post, with immediate effect.

Since his transfer has been ordered in public interest, he is entitled to TA/DA and joining Time as admissible under the Rules.

Sd/- Illegible  
 (P.K.Guha) 12.10.01  
 DIRECTOR (ADMN)

DISTRIBUTION.

1. Shri Keerthiseelan, Superintending Hydrogeologist (Scientist-D), North Eastern Region, Guwahati. He is hereby directed to handover the charge of Head of Office in respect of North Eastern Region, guwahati to Sh. G.C. Shah, Senior Hydro geologist (Scientist-D) and proceed to Agartala immediately.
2. The Head of Office, Central Ground Water Board, North Eastern Region, Guwahati.
3. P.S. to Hon'ble Minister of State for Water Resources, Shram Shakti Bhawan, New Delhi.
4. Member (SML), CGWB, Faridabad.
5. PS to Chairman, CGWB
6. OIC SUO Agartala
7. D/R (GW).

*Snapt Hydro Geol*

*certified to  
 true copy  
 for Jwd  
 service*

*Snapt Hydro Geol*

*Central Govt  
 Ground Water Bd*

*Agartala  
 Sikkim  
 Manipur*

*State Unit Office*

### Annexure-VIII

No. 1206/10-49/CGWB/NER/Estt/2001-174

Government of India  
Central Ground Water Board,  
North Eastern Region  
Tarun Nagar, Bye Lane 1,  
Guwahati-781005

Dated 30/x/2001

OFFICE ORDER No. 378 of 2001.

In pursuance of CHW, CGWB, Faridabad's O.O. No. 769 of 2001 issued under letter No. 3-447/76 Sci. Estt dated 12.10.2001 Sri K. Keerthiseelan, Superintending Hydro geologist (Sc. "D") is hereby relieved of his duties from this office w.e.f. the afternoon of 30.10.2001 to enable him to join CGWB, SUO, Agartala consequent upon his transfer.

Since his transfer has been ordered in the public interest he would be entitled to TA/DA & joining time as admissible under the existing rules.

Sd/- Illegible 30.10.01  
(G.C.SAHAM)  
SC'D  
HEAD OF OFFICE

DISTRIBUTION

1. Sri K.Keerthiseelan, supdt, Hydrogeologist, CGWB, NER, GHY.
2. Director(Admn), CGWB, CHQ, NH-IV, Faridabad.
3. Pay & Accounts Officer, CGWB, NH-IV, Faridabad, Haryana.
4. The Officer-in-Charge, CGWB, SUO, Agartala.
5. Accounts Section, CGWB, NER, Guwahati (2 copies).
6. Office order File.

for certificate to  
Mr. Wm. W. Womby  
for his services

## Annexure-IX

No. 3589/SUO/Agt/PF/KK/2001  
 Govt. of India  
 Central Ground Water Board,  
 State Unit Office,  
 Agartala-799007

31.10.2001  
 Dated 31.10.2001

To

The Director(Administration),  
 Central Ground Water Board,  
 NH-IV,  
 Faridabad-121001

Sub.: Taking over charge at SUO, Agartala

Sir

Consequent upon the Transfer Order No. 769 of 2001 & vide office letter no. 3447/76-Sci.Estt.8384 dated 15.10.2001, I have taken over charge and assumed the office of Superintending Hydro geologist (Scientist-D) on 31.10.01 (FN) at Agartala. I have been relieved from the office of superintending Hydro geologist and Head of the office of the Regional Office, NER, Guwahati on 30.10.2001 vide office letter No. 1206/10-49/CGWB/NER/Estt/2001 dated 30.x.01.

This is for your kind perusal and necessary action please.

Yours

faithfully,

(K. KEERTHISEELAN)  
 Superintending Hydrogeologist.

Enclo:

1. Copy of O.O. No. 769
2. Letter No. 1206 dt. 30.x.01
3. 3 copies Charge report

Copy to : The Head of the Office, CGWB, NER, Guwahati for information and necessary action.

(K. KEERTHISEELAN)  
 Superintending Hydrogeologist.

*For Cen. file & send copy  
 We J. P. Roy*

## Annexure-X

No. 14-14/99-Sci-Estt 4720  
 Government of India  
 Ministry of Water Resources  
 Central Ground water Board  
 NH IV Faridabad-121001

Dated the 14th June, 2001

## MEMORANDUM

The allocation of Scientific Establishment (Group 'A' & 'B') - Non Plan & Plan Posts), for the year 2001-2002 is made as per attached Annexure I, II & III with the approval of the Head of the Department. This strength will continue till further orders.

Sd/- Illegible 13.6.2001  
 Administrative Officer

## DISTRIBUTION

1. Member (ED & MM)/(SM & I)/(SA & M)/(T & TT), Central Ground Water Board.
2. The Regional Director, Central Ground Water Board, NR/WR/CR/SR/ER/NWR/NER/SER/ NCR/ WCR/ SWR/ MER/ KR/ NCCR/ NWHR/ NHR, Lucknow/ Jaipur/ Nagpur/ Hyderabad/ Calcutta/ Chandigarh/ Guwahati/ Bhubaneswar/ Bhopal/ Ahmedabad/ Bangalore/ Patna/ Trivandrum/ Raipur/ Chennai/ Jnu/ Kangra.
3. The Office in charge, Central Ground Water Board, State Unit Office, Jodhpur/ Pune/ Bariilly/ New Delhi/ Allahabad/ Belgaum/ Agartala/ Itanagar / Shillong/ Vizag.
4. The Head of Office, Central Ground Water Board, Jannagar House, New Delhi
5. The Head of Office, Central Ground Water Authority, New Delhi.
6. The Regional Director, RG Training & research Institute, Bhopal.
7. The Pay and Accounts Officer, Central Ground Water Board, NH IV, Faridabad.
8. The Administrative Officer (Accounts/Budget), CGWB, Faridabad.
9. Suptdg. Chemist/Geophysicist/Hydrologist/Hydrogeologist, CGWB, Faridabad.
10. P.S. to Chairman, CGWB.
11. Officer In charge, Hydrology Project, Faridabad
12. General Secretary, AICGWB/ WR, Jaipur.

*Central Ground Water Board  
 Ministry of Water Resources  
 Faridabad*

STATEMENT SHOWING THE DISTRIBUTION OF GROUP A (NON PLAN & PLAN POSTS) FOR THE YEAR 2001-2002

S. No.	Name of post	Pay scale	TOTAL posts	HQ	HP	ND	CGW A	N R	W R	S R	E R	C R	NW R	NE R	NC R	SW R	WG R	SE R	K R	SEC R	ME R	NWH R	NCC R
1	Chairman	22400-24500	NP 1 P	1																			
2	Member	18400-22400	NP 2 P 2	2																			1
3	Regional Director	14300-18300	NP 8 P 9	1				1	1	1	1	1	1	1	1	1	1	1	1	1	1	1	1
4	D. C. (Stats)	14300-18300	NP P 1	1																			
5	Sr. Research Officer	10000-15200	NP P 2	2																			
6	Hydrometeorologist	8000-13500	NP P 12					1	1	1	1	1	1	1	1	1	1	1	1	1	1	1	1
7	Artist	8000-13500	NP P 1										1										
8	Programmer	8000-13500	NP P 1							1													
9	System Analyst	8000-13500	NP P 1	1																			

Other Job  
Jev. Advocate

S. No	Name of post	Pay scale	TOTAL posts	HQ	H P	ND	CGW A	N R	W R	S R	E R	C R	NW R	NE R	NC R	SW R	WC R	SE R	K R	SEC R	ME R	NWH R	NCC R	T. R		
10	Supdt. Hydrogeologist	12000-16500	NP 8 P 8	1		1	—	1	3	1	1							1	1				2			
11	Senior Hydrogeologist	12000-16500 10000-15200	NP 60 P 40	—	2	1	2	8	5	7	7	5	5	3	6	7	2		4	6	3	5	6	1	3	2
12	Junior Hydrogeologist	10000-15200 8000-13500	NP 115 P 48	3	1	4	3	10	8	10	9	9	7	7	10	6	6	7	8	7		6	7	7	1	
13	Supdt. Hydrologist	12000-16500	NP 1 P	1	1																					
14	Senior Hydrologist	12000-16500 10000-15200	NP 5 P 1	2	—												1	1	1							
15	Supdt. Chemist	12000-16500	NP 1 P	1	1																					
16	Senior Chemist	12000-16500 10000-15200	NP 2 P 6					1											1							
17	Chemist	10000-15200 8000-13500	NP 12 P 11	1					2	2	1	1	1	2	1			1	2	1	1	1	1	1	1	
18	Supdt. Geophysicist	12000-16500	NP 1 P	1	1																					
19	Senior Geophysicist	12000-16500 10000-15200	NP 3 P 2					1	1				1					1			1					
20	Junior Geophysicist	10000-15200 8000-13500	NP 8 P 18					2	2	2	2			1	1	1	2	2	2	1	1	1	1	1	1	

Alleged  
Dev. Data

47

S. No	Name of post	Pay scale	TOTAL posts	NH R	Bareilly	Jodhpur	Pune	Delhi	Belgaum	Itanagar	Shillong	Agartala	Vizag	All
10	Supdt. Hydrogeologist	12000-16500	NP 8 P 8	3	9	5	2	1	1	1	1	1	1	1
11	Senior Hydrogeologist	12000-16500 10000-15200	NP 60 P 40	1	—	2	1	1	—	1	2	2	2	2
12	Junior Hydrogeologist	10000-15200 8000-13500	NP 115 P 48	3	3	3	2	3	3	21	23	23	2	2
13	Supdt. Hydrologist	12000-16500	NP 1 P	—	—	—	—	—	—	—	—	—	—	—
14	Senior Hydrologist	12000-16500 10000-15200	NP 5 P 1	—	1	—	—	—	—	—	—	—	—	—
15	Supdt. Chemist	12000-16500	NP 1 P	—	—	—	—	—	—	—	—	—	—	—
16	Senior Chemist	12000-16500 10000-15200	NP 2 P 6	—	—	—	—	—	—	—	—	—	—	—
17	Chemist	10000-15200 8000-13500	NP 12 P 11	—	—	—	—	—	—	—	—	—	—	—
18	Supdt. Geophysicist	12000-16500	NP 1 P	—	—	—	—	—	—	—	—	—	—	—
19	Senior Geophysicist	12000-16500 10000-15200	NP 3 P 2	—	—	—	—	—	—	—	—	—	—	—
20	Junior Geophysicist	10000-15200 8000-13500	NP 8 P 18	1	—	—	—	—	—	—	—	—	1	—

Approved  
Jewal  
Parvate

STATEMENT SHOWING THE DISTRIBUTION OF GROUP 'B' (NON-PLAN & PLAN POSTS) FOR THE YEAR 2001-2002

S. No	Name of post	Pay scale	TOTAL posts	HQ	HP	ND	CGW A	N R	W R	S R	E R	C R	NW R	NE R	NC R	SW R	WC R	SE R	K R	SEC R	ME R	NWH R	NCC R	T R
1	Assistant Hydrogeologist	7500-12000	NP 150 P 9	3		3		8	9	9	9	9	7	6	7	8	8	9	6	7	8	7	8	1
2	Assistant Hydrologist	7500-12000	NP 4 P 1						1						1			1	1					
3	Assistant Geophysicist	7500-12000	NP 14 P 5	1				1	1	1	3	2	2	1	6	1			1	1		1	1	1
4	Assistant Chemist	6500-10500	NP 18 P 9	1					7	2	2	3			3	22			1					1
5	Asstt Hydrometeorologist	6500-10500	NP 4 P						1	1	1					1								
6	Officer Surveyor	6500-10500	NP 12 P 4	1						3	1	1	2	2	13	1						1	1	1
7	Senior Cartographer	6500-10500	NP 4 P	1		1		1	1															
8	Assistant Artist	6500-10500	NP 2 P	1						1														
9	Asstt. Lib. & Inf. Officer	6500-10500	NP 1 P	1	1																			

*Revised  
Revised  
Revised*

S. No	Name of post	Pay scale	TOTAL posts	NH R	Bareilly	Jodhpur	Pune	Delhi	Belgaum	Itanagar	Shillong	Agartala	Vizag	Allahabad
1	Assistant Hydrogeologist	7500-12000	NP 150 P 9	8	3	2	2	2	1	1	2	1	2	2
2	Assistant Hydrologist	7500-12000	NP 4 P 1											
3	Assistant Geophysicist	7500-12000	NP 14 P 5											1
4	Assistant Chemist	6500-10500	NP 18 P 9	1	1									
5	Asstt. Hydrometeorologist	6500-10500	NP 4 P											
6	Officer Surveyor	6500-10500	NP 12 P 4		1	1								
7	Senior Cartographer	6500-10500	NP 4 P											
8	Assistant Artist	6500-10500	NP 2 P											
9	Asstt. Lib. & Inf. Officer	6500-10500	NP 1 P											

Revised  
by  
D. S. G. C.

## Annexure- XI

STAFF POSITION IN RESPECT OF CGWB NER, GUWAHATI (AS ON 01.06.2001)

Sl. No.	Name of the post	Sanctioned Strength	In position	Vacant	Remarks
1	Regional Director	1	Nil	1	-
2	Sr. Hydrologist	3	4	-	1 excess
3	Jr. Hydrologist	8	6	2	-
4	Asstt. Hydrologist	7	6	1	-
5	Jr. Geophysicist	2	-	-	-
6	Chemist	1	-	1	-
7	Asstt. Geophysicist	1	1	Nil	-
8	Asstt. Chemist	1	2	-	-
9	Administrative Officer	Nil	1	-	1 excess
10	STA(Hydrogeology)	1	-	-	-
11	STA(Chemical)	2	-	2	-
12	STA(Geophysics)	2	-	2	-
13	Chief D/Man	1	1	-	-
14	Steno Gr. I	1	1	-	-
15	D/Man Gr. I	2	2	-	-
16	D/Man Gr. II	3	3	-	-
17	Steno Gr. II	Nil	1	-	1 excess
18	Office Superintendent	1	1	-	-
19	Jr. Surveyor	2	2	-	-
20	Store Superintendent	1	1	-	-
21	Store Keeper	1	1	-	-
22	Assistant	3	3	-	-
23	Jr. Hindi Translator	1	1	-	-
24	U.D.C.	3	3	-	-
25	L.D.C.	3	2	1	-
26	Driver	14	14	-	-
27	Lab. Attendant	5	5	-	-
28	Daftry	1	2	-	1 excess
29	F.A.	3	3	-	-
30	Peon	3	3	-	-
31	Chowkidar	4	4	-	-
32	Binder	1	1	-	-
33	Safaiwala	1	1	-	-
34	Superintendent Hydrogeologist	-	1	-	Filled w.e.f. 13.6.2001

Enclosed with  
 my  
 Associate

STAFF POSITION IN RESPECT OF CGWH SUO, AGARTALA (AS ON 01.07.2001)

Sl. No.	Name of the post	Sanctioned strength	In position	Vacant	Remarks
1	Jr. Hydrogeologist	2	1	1	-
2	Asstt. Hydrogeologist	1	1	-	-
3	STA(Hydrogeology)	1	-	1	-
4	Sr. Surveyor	1	1	-	-
5	DO/Man Gr. II	1	1	-	-
6	U.D.C.	1	1	-	-
7	Driver	2	2	-	-
8	Peon	1	1	-	-
9	Chowkidar	3	3	-	-

C.G.W.B, SHILLONG( AS ON 01.07.2001)

1	Sr. Hydrogeologist	1	1	-	-
2	Jr. Hydrogeologist	2	1	1	-
3	Asstt. Hydrogeologist	2	1	1	-
4	D/Man Gr. II	1	1	-	-
5	Driver	3	3	-	-
6	L.D.C.	1	1	-	-
7	Lab. Attendant	1	1	-	-
8	F.A.	1	1	-	-
9	Peon	1	1	-	-
10	Chowkidar	2	2	-	-

CGWB, SUO, ITANAGAR (As on 01.07.2001)

1	Jr. Hydrogeologist	2	1	1	-
2	Asstt. Hydrogeologist	1	-	1	-
3	STA(Hydrogeology)	2	1	1	-
4	L.D.C.	1	1	-	-
5	Driver	2	1	1	-
6	Peon	1	-	1	-
7	Chowkidar	3	3	-	-

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## Annexure-XII

No. 14-14/2000-Sci-Estt 5299  
 Government of India  
 Ministry of Water Resources  
 Central Ground Water Board  
 NH IV Faridabad-121001

Dated the 6th JUL. 2001

The Regional Director,  
 Central Ground Water Board,  
 NR/WR/CR/SR/ER/NWR/NER/SER/ NCR/  
 WCR/ SWR/ MER/ KR/ NCCR/ NWHR/ NHR,  
 Lucknow/ Jaipur/ Nagpur/ Hyderabad/ Calcutta/  
 Chandigarh/ Guwahati/ Bhubaneswar/ Bhopal/  
 Ahmedabad/ Bangalore/Patna/Trivandrum/Raipur/  
 Chennai/Jammu/Kangra.

The Head Office  
 Central Ground Water Board  
 Jamnagar House, New Delhi

The Head Office  
 Central Ground Water Board  
 Ansal Bhawan, New Delhi.

The Officer in charge  
 Central Ground Water Board  
 State Unit Office,  
 Pune/Jodhpur/Belgaum/Itanagar/Agartala/  
 Shillong/Bareilly  
 Delhi/Vishakhapatnam/Allahabad..

SUB : Draft Seniority List of Officers of Scientific Discipline (Group 'A') in CGWB as on 31.12.2000.

Sir,

I am to enclose herewith a copy of each of the following Seniority List of Officers of Scientific discipline, Group-A of Central Ground Water Board as on 31.12.2000.

1. Seniority List of Officers of Hydrogeology Discipline.
2. Seniority List of Officers of Hydrometeorology Discipline.
3. Seniority List of Officers of Geophysical Discipline.
4. Seniority List of Officers of Chemistry Discipline.
5. Seniority List of Officers of Hydrology Discipline.
6. Combined Seniority List of Officers of the Grade of scientist-B.
7. Combined Seniority List of Officers of the Grade of scientist-C.
8. Combined Seniority List of Officers of the Grade of scientist-D

It is requested that the list may please be circulated to all the concerned officers for their information and obtain their acknowledgement and if any representation is made by any officer, the same may be forwarded to CGWB within one month period from the date of issue. In case no representation is received within the stipulated period, the list will be treated as final.

Yours faithfully,  
 Sd/-  
 (P.P. GUHA)  
 DIRECTOR (ADMN)

Copy to :

1. Director(GW), Ministry of Water Resources, Shram shakti Bhawan, New Delhi with reference to Ministry's letter No. 25/68/99-GW dated 17.12.1999. The seniority list of all categories

*Carried out  
 Copy for reference*

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being circulated may kindly be seen for approval of the Ministry. If case of any suggestion, the board will welcome it for consideration and correction.

2. All concerned heads of above disciplines (Superintending Chemist, Superintending Geophysicist, Superintending Hydrogeologist & Superintending Hydrologist) CGWB, CHW, Faridabad.

3. Incharge, Hydrogeology Project, CGWB, CHW, Faridabad.

4. Dr. M.N.Khan, General Secretary, AICGWBDA, Jaipur for information.

Sd/- 26.6.01  
(P.P. GUHA)  
DIRECTOR (ADMN)

Sri K. Keerthiseelan.

Sd/- 26.07.01

*Enclosed  
True copy  
for  
reference*

SENIORITY LIST OF OFFICERS OF HYDROGEOLOGY DISCIPLINE OF CENTRAL GROUND WATER BOARD AS ON 31.12.2000

S. No	Name of officers/Educational Qualifications	Fmt. /Ten	Designation	Whether SC/ST	Date of Birth	Date of entry into Govt. Service	Present Grade	Date of appointment to present grade	UPN/Ref. Ser. No. and Date
1.	P.R. Subramanian M.Sc	P	Suptd. Hydrogeologist	-	17.2.42	4.4.66	Sc. I	1.1.94	2/5(1)/75-SW(1) dt. 14.8.96
2.	A.K. Mishra M.Sc. (App Geo)	P	Suptd. Hydrogeologist	-	24.6.42	30.4.65	Sc. I	1.1.94	2/5(1)/75-SW(1) dt. 14.8.96
3.	O.P. Pal M.Sc. (Geo)	P	Suptd. Hydrogeologist	-	18.6.44	14.12.65	Sc. I	1.1.94	2/5(1)/75-SW(2) dt. 14.8.96
4.	M.B. Raju M.Sc. (App Geo)	P	Suptd. Hydrogeologist	-	1.5.42	9.7.68	Sc. I	1.1.94	2/5(1)/75-SW(2) dt. 14.8.96
5.	Mala Veeranna M.Sc. (Geo)	P	Suptd. Hydrogeologist	SC	1.7.43	15.1.70	Sc. I	1.1.94	2/5(1)/75-SW(2) dt. 14.8.96
6.	S.N. Dulloo M.Sc	P	Suptd. Hydrogeologist	-	3.8.43	24.6.67	Sc. I	1.1.94	2/5(1)/75-SW(5) dt. 14.8.96
7.	G.V.K. Rao M.Tech	P	Suptd. Hydrogeologist	-	20.4.42	24.6.67	Sc. I	1.1.94	2/5(1)/75-SW(1)
8.	A.R. Eakshi M.Sc. (Geo)	P	Suptd. Hydrogeologist	-	30.10.46	30.10.60	Sc. I	1.1.94	2/5(1)/75-SW(1) dt. 14.8.96
9.	Dr. B.S.R.N. Rao M.Sc., Ph.D	P	Supdt. Hydrogeologist	-	21.8.43	2.9.74	Sc. I	1.1.94	2/5(1)/75-SW(1) dt. 14.8.96
10.	G.M. Reddy M.Sc	P	Supdt. Hydrogeologist	-	25.1.42	18.2.75	Sc. I	1.1.94	2/5(1)/75-SW(1) dt. 14.8.96
11.	D. Shivane M.Tech	P	Supdt. Hydrogeologist	-	1.8.44	6.1.65	Sc. I	1.1.94	2/5(1)/75-SW(1) dt. 14.8.96
12.	D. Anjaneyulu M.Tech	P	Supdt. Hydrogeologist	-	1.5.41	1.5.71	Sc. I	1.1.94	2/5(1)/75-SW(3) dt. 14.8.96
13.	S. Chakladar M.Sc	P	Supdt. Hydrogeologist	-	30.4.46	1.2.75	Sc. I	1.1.94	2/5(1)/75-SW(2) dt. 14.8.96
14.	M.S. Jethra M.Sc	P	Supdt. Hydrogeologist	-	4.1.42	14.7.75	Sc. I	1.1.94	2/5(1)/75-SW(2) dt. 14.8.96

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15.	A.L. Joseph M.Sc.	F	Supdt. Hydrogeologist	ST	1.10.47	25.5.74	Sc. D	1.1.94	275(1)/95-SW(1)
16.	S.C. Dhiman M.Sc	F	Supdt. Hydrogeologist	SC	24.9.52	1.1.77	Sc. D	1.1.94	dt. 14.8.96 275(1)/95-SW(F)
17.	K. Keerthiseelan M.Sc. (Geo)	F	Si. Hydrogeologist	SC	4.7.46	31.1.77	Sc. D	1.1.94	dt. 14.8.96 275(1)/95-SW(1)
18.	R. Chakrapany M.Sc	F	Sr. Hydrogeologist	-	5.6.45	15.10.75	Sc. D	1.1.94	dt. 14.8.96 275(1)/95-SW(1)
19.	M.C. Reddy M.Tech	F	Sr. Hydrogeologist	-	20.2.45	6.12.71	Sc. D	1.1.94	dt. 14.8.96 275(1)/95-SW(1)
20.	S.J. Prasad M.Sc	F	Sr. Hydrogeologist	-	9.2.41	5.8.63	Sc. D	1.1.94	dt. 14.8.96 275(1)/95-SW(1)
21.	Ch. R.K. Reddy M.Tech. (App Geo)	F	Sr. Hydrogeologist	-	16.4.43	12.12.66	Sc. D	1.1.94	dt. 14.8.96 275(1)/95-SW(1)
22.	E.R.J. Rao M.Sc. (Geo)	F	Sr. Hydrogeologist	-	11.11.4 3	26.8.68	Sc. D	1.1.94	dt. 14.8.96 275(1)/95-SW(1)
23.	Dr. Retash Kumar M.Sc., Ph.D	F	Sr. Hydrogeologist	-	12.11.4 4	20.8.74	Sc. D	1.1.94	dt. 14.8.96 275(1)/95-SW(1)
24.	S.K. Tyagi M.Sc. (Geo)	F	Sr. Hydrogeologist	-	17.3.41	5.7.67	Sc. D	1.1.94	dt. 14.8.96 275(1)/95-SW(1)
25.	A.R. Bhusare M.Sc	F	Sr. Hydrogeologist	SC	3.7.49	16.3.77	Sc. D	1.1.94	dt. 14.8.96 275(1)/95-SW(1)
26.	R.N. Sharma M.Tech. (App Geo)	F	Sr. Hydrogeologist	-	28.4.41	10.4.68	Sc. D	1.1.94	dt. 14.8.96 275(1)/95-SW(1)
27.	S.V. Chaugla M.Sc	F	Sr. Hydrogeologist	-	29.4.41	19.2.75	Sc. D	1.1.94	dt. 14.8.96 275(1)/95-SW(1)
28.	D.B. Saha M.Sc. (App Geo)	F	Sr. Hydrogeologist	ST	2.2.51	22.2.75	Sc. D	1.1.94	dt. 14.8.96 275(1)/95-SW(1)
29.	D.Y. Sirishkar M.Sc. (Geo)	F	Sr. Hydrogeologist	ST	24.6.53	26.7.78	Sc. D	1.1.94	dt. 14.8.96 275(1)/95-SW(1)
30.	T.M. Hunse M.Sc. (App Geo)	F	Sr. Hydrogeologist	SC	20.8.50	5.6.76	Sc. D	1.1.94	dt. 14.8.96 275(1)/95-SW(1)
31.	Kamal Mehtood M.Sc. (Geo)	F	Sr. Hydrogeologist	-	1.12.43	1.3.75	Sc. D	1.1.94	dt. 14.8.96 275(1)/95-SW(1)
32.	B.B. Basak M.Sc. (Geo)	F	Sr. Hydrogeologist	-	16.4.42	16.7.75	Sc. D	1.1.95	dt. 14.8.96 275(1)/95-SW(1)

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Div. 2

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33.	C.S.S. Sharma M.Tech.(App Geo)	P	Sr. Hydrogeologist	-	15.6.44	3.11.60	Sc. D	1.1.95	2/5(1)/95-SW(B) dt. 14.8.96	SNK, Bal., DR.
34.	V. Sharma M.Sc.(Geo)	P	Sr. Hydrogeologist	-	15.3.45	15.12.75	Sc. D	1.1.95	2/5(1)/95-SW(B) dt. 14.8.96	HR, Chm
35.	D.S. Saini M.Sc.(Geo)	P	Sr. Hydrogeologist	-	2.3.45	6.8.75	Sc. D	1.1.95	2/5(1)/95-SW(B) dt. 14.8.96	HR, Chm
36.	Smt. Anita Gupta M.Sc.(Geo)	P	Sr. Hydrogeologist	-	27.12.5 3	5.7.77	Sc. D	1.1.95	2/5(1)/95-SW(B) dt. 14.8.96	HR, Chm
37.	Sushil Gupta M.Sc.(Geo)	P	Sr. Hydrogeologist	-	17.7.54	6.7.77	Sc. D	1.1.95	2/5(1)/95-SW(B) dt. 14.8.96	HR, Chm
38.	A.M. Khan M.Sc., M.Phil.(Geo)	P	Sr. Hydrogeologist	-	26.7.47	18.12.75	Sc. D	1.1.95	2/5(1)/95-SW(B) dt. 14.8.96	HR, Chm
39.	N. Vardaraj M.Tech.(App Geo)	P	Sr. Hydrogeologist	-	15.4.53	1.7.77	Sc. D	1.1.95	2/5(1)/95-SW(B) dt. 14.8.96	HR, T.P.
40.	D.S.C. Thambi M.Sc.(Geo)	P	Sr. Hydrogeologist	-	3.4.53	7.7.77	Sc. D	1.1.95	2/5(1)/95-SW(B) dt. 14.8.96	HR, T.P.
41.	R.P. Mathur M.Sc.(Geo)	P	Sr. Hydrogeologist	-	25.9.53	12.6.78	Sc. D	1.1.95	2/5(1)/95-SW(B) dt. 14.8.96	HR, T.P.
42.	Dr. S.B. Singh M.Sc., Ph.D(Geo)	P	Sr. Hydrogeologist	-	20.1.46	20.11.73	Sc. D	1.1.96	2/5(1)/95-SW(B) dt. 14.8.96	HR, T.P.
43.	G.C. Saha M.Sc.(Geo)	P	Sr. Hydrogeologist	-	20.11.5 1	4.5.78	Sc. D	1.1.96	2/5(1)/95-SW(B) dt. 14.8.96	HR, T.P.
44.	Dr. K.S. Pandey M.Sc.(Geo)	P	Sr. Hydrogeologist	-	1.1.45	8.11.73	Sc. D	1.1.96	2/5(1)/95-SW(B) dt. 14.8.96	HR, T.P.
45.	R.C. Jain M.Sc.(Geo)	P	Sr. Hydrogeologist	-	5.11.54	7.3.79	Sc. D	1.1.96	2/5(1)/95-SW(B) dt. 14.8.96	HR, T.P.
46.	Arun Kumar M.Tech.(App Geo)	P	Sr. Hydrogeologist	-	20.4.54	15.11.78	Sc. D	1.1.96	2/5(1)/95-SW(B) dt. 14.8.96	HR, T.P.
47.	K.V.S. Sastri M.Sc.(App Geo)	P	Sr. Hydrogeologist	-	22.3.48	8.12.71	Sc. D	1.1.96	2/5(1)/95-SW(B) dt. 14.8.96	HR, T.P.
48.	B. Jayakumar M.Sc.(Geo)	P	Sr. Hydrogeologist	-	3.12.50	6.3.74	Sc. D	1.1.96	2/5(1)/95-SW(B) dt. 14.8.96	HR, T.P.
49.	A.K. Bhatia M.Tech.(Geo)	P	Sr. Hydrogeologist	-	19.6.53	17.8.78	Sc. D	1.1.96	2/5(1)/95-SW(B) dt. 14.8.96	HR, T.P.

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Advocate

50.	Dr. J.N. Rai M.Sc., Ph.D(Geo)	P	Sr. Hydrogeologist	-	1.7.44	9.11.73	Sc. D	1.1.96	2/5(1)/95-SW(E) dt. 11.8.96
51.	R.S. Thakur M.Sc. (Geo)	P	Sr. Hydrogeologist	ST	17.2.43	30.3.73	Sc. D	1.1.96	2/5(1)/95-SW(E) dt. 14.8.96
52.	V.S. Prakash M.Sc	P	Sr. Hydrogeologist	-	3.4.54	12.3.79	Sc. D	1.1.96	2/5(1)/95-SW(E) dt. 14.8.96
53.	Abhijit Ray M.Tech.(App Geo)	P	Sr. Hydrogeologist	-	1.9.51	28.8.78	Sc. D	1.1.96	2/5(1)/95-SW(E) dt. 14.8.96
54.	Manoj Srivastava M.Tech.(App Geo)	P	Sr. Hydrogeologist	-	12.7.53	22.7.78	Sc. D	1.1.96	2/5(1)/95-SW(E) dt. 14.8.96
55.	S.H.A. Khan M.Sc. (Geo)	P	Sr. Hydrogeologist	-	25.12.4 3	15.6.65	Sc. D	1.1.96	2/5(1)/95-SW(E) dt. 14.8.96
56.	C.P. Srivastava M.Sc. (Geo)	P	Sr. Hydrogeologist	-	15.11.5 2	1.1.77	Sc. D	1.1.96	2/5(1)/95-SW(E) dt. 14.8.96
57.	K.M. Najeeb M.Sc. (Geo)	P	Sr. Hydrogeologist	-	2.11.54	15.11.78	Sc. D	1.1.96	2/5(1)/95-SW(E) dt. 14.8.96
58.	S. Sudarshana M.Sc	P	Sr. Hydrogeologist	-	31.3.52	31.12.74	Sc. D	1.1.96	2/5(1)/95-SW(E) dt. 14.8.96
59.	P.K. Das M.Sc. (Geo)	P	Sr. Hydrogeologist	-	5.12.52	25.1.80	Sc. D	1.1.96	2/5(1)/95-SW(E) dt. 14.8.96
60.	H.C. Naik M.Tech	P	Sr. Hydrogeologist	-	11.1.60	11.11.85	Sc. D	1.1.96	2/5(6)/97-SW(E) dt. 3.11.97
61.	Dipankar Saha M.Sc	P	Sr. Hydrogeologist	-	1.1.58	30.10.85	Sc. D	1.1.96	2/5(6)/97-SW(E) dt. 3.11.97
62.	Kalpana Arun (Mrs) M.Sc	P	Sr. Hydrogeologist	-	11.12.5 8	6.10.82	Sc. D	1.1.96	2/5(6)/97-SW(E) dt. 3.11.97
63.	E. Sampath Kumar M.Sc	P	Sr. Hydrogeologist	SC	13.8.59	27.9.85	Sc. D	1.1.96	2/5(6)/97-SW(E) dt. 3.11.97
64.	G.C. Pati M.Sc.	P	Sr. Hydrogeologist	-	5.6.61	27.10.86	Sc. D	1.1.97	2/5(6)/97-SW(E) dt. 3.11.97
65.	P. Nandakumaran M.Sc	P	Sr. Hydrogeologist	-	9.1.62	24.4.86	Sc. D	1.1.97	2/5(6)/97-SW(E) dt. 3.11.97
66.	D.B. Shetye M.Sc	P	Sr. Hydrogeologist	-	28.9.41	12.7.71	Sc. C	1.1.93	2/5(2)/95-SW(E) dt. 4.3.94

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67.	D.M. Rama Rao M.Sc.	P	Sr. Hydrogeologist	-	23.1.43	3.2.75	Sc. C	1.1.93	2/5(2)/95-SW(B) dt. 4.3.96	SECB. Madi
68.	Abrar Hussain M.Sc.	P	Sr. Hydrogeologist	-	1.8.50	3.12.71	Sc. C	1.1.93	2/5(2)/95-SW(B) dt. 4.3.96	NR, Luch
69.	T.M. Parthasarthy M.Sc.	P	Sr. Hydrogeologist	-	24.8.44	13.4.76	Sc. C	1.1.93	2/5(2)/95-SW(B) dt. 4.3.96	SECP Cher.
70.	A.K. Misra M.Sc.	P	Sr. Hydrogeologist	-	7.1.51	24.2.75	Sc. C	1.1.93	2/5(2)/95-SW(B) dt. 4.3.96	ER Cal Gur Ran
71.	Akhtar Jamal M.Sc.	P	Sr. Hydrogeologist	-	1.7.48	1.5.72	Sc. C	1.1.93	2/5(2)/95-SW(B) dt. 4.3.96	HR 1
72.	A.N. Lal M.Sc., Ph.D	P	Sr. Hydrogeologist	-	15.1.45	24.11.73	Sc. C	1.1.93	2/5(2)/95-SW(B) dt. 4.3.96	MEF
73.	R.M. Joshi M.Sc	P	Sr. Hydrogeologist	-	15.7.45	10.4.72	Sc. C	1.1.93	2/5(2)/95-SW(B) dt. 4.3.96	WR
74.	Subhash Dutta M.Sc	P	Sr. Hydrogeologist	-	15.8.47	15.11.73	Sc. C	1.1.93	2/5(2)/95-SW(B) dt. 4.3.96	CR 1
75.	S.K. Bansal M.Sc	P	Sr. Hydrogeologist	-	3.6.49	25.12.73	Sc. C	1.1.93	2/5(2)/95-SW(B) dt. 4.3.96	WCF
76.	P.K. Parchure M.Tech	P	Sr. Hydrogeologist	-	9.3.59	16.10.82	Sc. C	1.1.93	2/5(2)/95-SW(B) dt. 4.3.96	HR 2
77.	D.K. Jain M.Tech	P	Sr. Hydrogeologist	-	31.1.55	31.12.82	Sc. C	1.1.93	2/5(2)/95-SW(B) dt. 4.3.96	SIT
78.	S.V.N. Satyanarayana Rao M.Sc	P	Sr. Hydrogeologist	-	12.2.45	11.3.74	Sc. C	1.1.93	2/5(2)/95-SW(B) dt. 4.3.96	CHJ
79.	Sunil Kumar M.Tech		Sr. Hydrogeologist	-	8.6.62	30.3.87	Sc. C	1.1.93	2/5(2)/95-SW(B) dt. 4.3.96	Far
80.	Utpal Gogoi M.Sc		Sr. Hydrogeologist	-	1.3.62	23.3.87	Sc. C	1.1.93	2/5(2)/95-SW(B) dt. 4.3.96	SUB
81.	Sanjay Marwaha M.Sc.		Sr. Hydrogeologist	-	9.12.62	11.2.87	Sc. C	1.1.93	2/5(2)/95-SW(B) dt. 4.3.96	SHI
82.	T.L. Chakraborty M.Sc., Ph.D	P	Sr. Hydrogeologist	-	26.9.47	27.2.75	Sc. C	1.1.93	2/5(2)/95-SW(B) dt. 4.3.96	MWR
83.	A. Damodar Rao M.Tech	P	Sr. Hydrogeologist	-	5.2.57	16.11.82	Sc. C	1.1.93	2/5(2)/95-SW(B) dt. 4.3.96	HR

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84.	Anoop Kumar M.Tech		Sr. Hydrogeologist	-	23.6.62	4.12.87	Sc. C	1.1.93	2/5(2)/95-SW(B) dt. 4.3.96	
85.	C. Paul Prabhakar M.Sc		Sr. Hydrogeologist	-	23.4.61	30.3.87	Sc. C	1.1.93	2/5(2)/95-SW(B) dt. 4.3.96	CH. Har.
86.	D. Subba Rao M.Sc		Sr. Hydrogeologist	-	28.3.61	31.3.87	Sc. C	1.1.93	2/5(2)/95-SW(B) dt. 4.3.96	CP Ha.
87.	G. Sudharshana M.Sc		Sr. Hydrogeologist	-	4.8.55	15.7.83	Sc. C	1.1.93	2/5(2)/95-SW(B) dt. 4.3.96	SR. Hyder
88.	B.B. Bhattacharya M.Sc	P	Sr. Hydrogeologist	-	10.7.48	28.2.75	Sc. C	1.1.93	2/5(2)/95-SW(B) dt. 4.3.96	ER, Calcut
89.	Parvinder Singh M.Sc		Sr. Hydrogeologist	-	1.7.58	3.9.87	Sc. C	1.1.93	2/5(2)/95-SW(B) dt. 4.3.96	M.R. E
90.	Sunil Kumar Jain M.Tech		Sr. Hydrogeologist	-	5.2.62	28.4.87	Sc. C	1.1.93	2/5(2)/95-SW(B) dt. 4.3.96	TR. H.
91.	J.S. Sharma M.Tech		Sr. Hydrogeologist	-	1.3.50	24.2.75	Sc. C	1.1.93	2/5(2)/95-SW(B) dt. 4.3.96	MWHP
92.	D.P. Pati M.Tech		Sr. Hydrogeologist	-	1.6.59	6.11.87	Sc. C	1.1.93	2/5(2)/95-SW(B) dt. 4.3.96	GER
93.	A.K. Agarwal M.Sc		Sr. Hydrogeologist	-	1.9.63	27.3.87	Sc. C	1.1.93	2/5(2)/95-SW(B) dt. 4.3.96	MER
94.	V. Kunhambu M.Sc		Sr. Hydrogeologist	-	2.10.61	13.8.87	Sc. C	1.1.93	2/5(2)/95-SW(B) dt. 4.3.96	KR Triv.
95.	S.S.P. Mishra M.Sc., D.ITT	P	Sr. Hydrogeologist	-	1.10.56	29.12.83	Sc. C	1.1.93	2/5(2)/95-SW(B) dt. 4.3.96	MOP
96.	Nusrat Zaidi (Ms) M.Sc	P	Sr. Hydrogeologist	-	5.12.46	28.2.75	Sc. C	1.1.93	2/5(2)/95-SW(B) dt. 4.3.96	HR. L.
97.	A.K. Budhaulya M.Tech		Sr. Hydrogeologist	-	1.7.57	12.3.87	Sc. C	1.1.93	2/5(2)/95-SW(B) dt. 4.3.96	MUR
98.	K.M. Viswanath M.Sc		Sr. Hydrogeologist	-	1.6.58	8.6.87	Sc. C	1.1.93	2/5(2)/95-SW(B) dt. 4.3.96	SWR Bang
99.	Uma Kapoor (Mrs) M.Sc., Ph.D		Sr. Hydrogeologist	-	3.4.61	30.4.87	Sc. C	1.1.93	2/5(2)/95-SW(B) dt. 4.3.96	H.D.

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100	Y.B. Kaushik M.Sc	P	Sr. Hydrogeologist	-	10.3.60	15.10.83	Sc. C	1.1.93	2/5(2)/95-SW(E) dt. 4.3.96	MR
101	G.V.V.R.G.S. Prasada Rao M.Sc	P	Sr. Hydrogeologist	-	10.12.45	28.2.75	Sc. C	1.1.93	2/5(2)/95-SW(E) dt. 4.3.96	MR
102	S.K. Samanta M.Sc		Sr. Hydrogeologist	-	7.10.61	17.8.87	Sc. C	1.1.93	2/5(2)/95-SW(E) dt. 4.3.96	MR
103	S.N. Bhattacharya M.Sc		Sr. Hydrogeologist	-	21.4.59	14.9.87	Sc. C	1.1.93	2/5(2)/95-SW(E) dt. 4.3.96	MR
104	P.K. Sahajpal M.Tech		Sr. Hydrogeologist	-	1.6.55	31.12.82	Sc. C	1.1.93	2/5(2)/95-SW(E) dt. 4.3.96	MR
105	K.R. Sooryanarayan M.Sc	P	Sr. Hydrogeologist	-	7.1.60	13.10.83	Sc. C	1.1.93	2/5(2)/95-SW(E) dt. 4.3.96	MR
106	Dr. D.S. Pandey M.Sc, Ph.D.	P	Sr. Hydrogeologist	-	9.7.54	10.11.75	Sc. C	1.1.93	2/5(2)/95-SW(E) dt. 4.3.96	MR
107	Amlan Jyotikar M.Sc		Sr. Hydrogeologist	-	27.7.60	19.6.87	Sc. C	1.1.93	2/5(2)/95-SW(E) dt. 4.3.96	MR
108	P.K. Jain M.Sc		Sr. Hydrogeologist	-	26.12.61	10.3.87	Sc. C	1.1.93	2/5(2)/95-SW(E) dt. 4.3.96	MR
109	S.N. Sinha M.Sc		Sr. Hydrogeologist	-	21.9.55	30.12.85	Sc. C	1.1.93	2/5(2)/95-SW(E) dt. 4.3.96	MR
110	Waseem Ahmed M.Sc., Dip in HG		Sr. Hydrogeologist	-	1.9.60	12.2.87	Sc. C	1.1.93	2/5(2)/95-SW(E) dt. 4.3.96	MR
111	K.K. Singh M.Sc		Sr. Hydrogeologist	-	5.5.55	22.12.82	Sc. C	1.1.93	2/5(2)/95-SW(E) dt. 4.3.96	MR
112	O.N. Tiwari M.Tech		Sr. Hydrogeologist	-	7.5.60	2.3.87	Sc. C	1.1.93	2/5(2)/95-SW(E) dt. 4.3.96	MR
113	P.K. Naik M.Sc		Sr. Hydrogeologist	-	25.1.62	23.3.87	Sc. C	1.1.93	2/5(2)/95-SW(E) dt. 4.3.96	MR
114	P. Nageshwara Rao, M.Sc		Sr. Hydrogeologist	-	1.8.59	31.3.87	Sc. C	1.1.93	2/5(2)/95-SW(E) dt. 4.3.96	MR

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115	B.K. Kallapur M.Sc	Sr. Hydrogeologist	-	3.8.60	27.3.87	Sc. C	1.1.93	2/5(2)/95-SW(E) dt. 4.3.96	NE GUJ.
116	Pratul Kalita M.Tech	P Sr. Hydrogeologist	-	1.2.57	10.1.83	Sc. C	1.1.93	2/5(2)/95-SW(E) dt. 4.3.96	WCR Ahmed
117	Padam Kumar Jain M.Tech	Sr. Hydrogeologist	-	6.7.62	31.3.87	Sc. C	1.1.93	2/5(2)/95-SW(E) dt. 4.3.96	CGWA Delhi
118	Dr. Arijit Dey M.Sc (App. Geo), Ph.D	Jr. Hydrogeologist	-	23.4.59	29.4.87	Sc. C	1.1.93	2/5(2)/95-SW(E) dt. 4.3.96	NEP.
119	P.L. Doja M.Sc	Jr. Hydrogeologist	-	5.9.56	19.6.87	Sc. C	1.1.93	2/5(2)/95-SW(E) dt. 4.3.96	HR TRIV
120	A. Subbaraj M.Sc	Jr. Hydrogeologist	SC	20.5.63	30.3.87	Sc. C	1.1.93	2/5(2)/95-SW(E) dt. 4.3.96	SWR Bam
121	M. Muthukannan M.Sc	Jr. Hydrogeologist	SC	5.2.61	9.6.87	Sc. C	1.1.93	2/5(2)/95-SW(E) dt. 4.3.96	MR TGT
122	V. Dhingaran M.Sc	P Jr. Hydrogeologist	SC	7.3.52	9.4.84	Sc. C	1.1.93	2/5(2)/95-SW(E) dt. 4.3.96	SR HYD
123	A. Balachandran M.Sc	Jr. Hydrogeologist	SC	17.4.60	31.3.87	Sc. C	1.1.93	2/5(2)/95-SW(E) dt. 4.3.96	HYD BHR
124	G. Bhaskar Rao M.Sc	Jr. Hydrogeologist	SC	15.12.5 8	14.12.87	Sc. C	1.1.93	2/5(2)/95-SW(E) dt. 4.3.96	SWP DRI
125	K.N. Nagaraja M.Sc	Jr. Hydrogeologist	SC	26.6.58	30.1.87	Sc. C	1.1.93	2/5(2)/95-SW(E) dt. 4.3.96	NWH JAM
126	Nek Ram Bhagat M.Sc	Jr. Hydrogeologist	SC	1.5.55	29.6.87	Sc. C	1.1.93	2/5(2)/95-SW(E) dt. 4.3.96	SR HYD
127	G.R. Reddy M.Sc	Jr. Hydrogeologist	-	1.7.59	13.1.88	Sc. C	1.1.94	2/5(2)/95-SW(E) dt. 4.3.96	SEI CHE
128	T. Balakrishna M.Sc	Jr. Hydrogeologist	SC	7.10.60	9.3.88	Sc. C	1.1.94	2/5(2)/95-SW(E) dt. 4.3.96	SEI CHE
129	Gautam Kr Roy M.Tech	Jr. Hydrogeologist	-	9.2.62	19.8.88	Sc. C	1.1.94	2/5(2)/95-SW(E) dt. 4.3.96	SEI CHE

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130	P.K. Mahapatra M.Tech		Jr. Hydrogeologist	-	1.12.63	29.8.88	Sc. C	1.1.94	275(2)/95-SW(B) dt. 4.3.96 SW(B) dt. 4.3.96	WR dt.
131	Babu Nair M.Sc., PG Dip in Financial Mngt.		Jr. Hydrogeologist	-	5.7.61	11.8.88	Sc. C	1.1.94	275(2)/95-SW(B) dt. 4.3.96	WR dt.
132	Poonam Sharma (Mrs) M.Sc		Jr. Hydrogeologist	-	3.6.62	30.8.88	Sc. C	1.1.94	275(2)/95-SW(B) dt. 4.3.96	WR dt.
133	Sourabh Gupta M.Tech		Jr. Hydrogeologist	-	4.6.63	25.8.88	Sc. C	1.1.94	275(2)/95-SW(B) dt. 4.3.96	WR dt.
134	S.N. Ramaiah M.Sc		Jr. Hydrogeologist	SC	19.2.55	25.10.88	Sc. C	1.1.94	275(2)/95-SW(B) dt. 4.3.96	WR dt.
135	S.K. Juneja M.Sc. (Geo)		Jr. Hydrogeologist	-	11.1.61	17.2.86	Sc. C	1.1.94	275(10)/2000- SW(B) dt. 10.11.2000	WR dt.
136	I.K. Sharma M.Sc. (Geo), M.Phil	P	Jr. Hydrogeologist	-	15.10.5 6	15.6.84	Sc. C	1.1.94	275(10)/2000- SW(B) dt. 10.11.2000	WR dt.
137	Dr. M.N. Khan M.Sc. (Geo), Ph.D	P	Jr. Hydrogeologist	-	15.6.60	30.11.83	Sc. C	1.1.95	275(7)/97-SW(B) dt. 11.3.98	WR dt.
138	S. Suresh, M.Tech. (App. Geo), Master in Hydrology		Jr. Hydrogeologist	-	24.7.62	17.4.89	Sc. C	1.1.95	275(7)/97-SW(B) dt. 11.3.98	WR dt.
139	Rana Chatterjee M.Sc		Jr. Hydrogeologist	-	3.9.62	31.3.87	Sc. C	1.1.96	1716(5)/87-SW(B) dated 28.7.87	WR dt.
140	H.S. Deol M.Sc	P	Jr. Hydrogeologist	-	1.3.50	24.2.75	Sc. B	1.1.95	275(4)/93-SW(B) dated 12.11.93	WR dt.
141	S.K. Gupta M.Sc. (Geo)	P	Jr. Hydrogeologist	-	19.15.5 7	11.11.62	Sc. B	10.7.95	275(4)/93-SW(B) dated 12.11.93	WR dt.
142	P.R. Gupta M.Sc. (Geo)	P	Jr. Hydrogeologist	-	10.1.60	25.7.84	Sc. B	12.5.95	275(4)/93-SW(B) dated 12.11.93	WR dt.
143	S.K. Majumdar M.Sc. (Geo)	P	Jr. Hydrogeologist	-	1.1.43	29.3.76	Sc. B	12.5.95	275(4)/93-SW(B) dated 12.11.93	WR dt.

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144	A.K. Srivastava M.Sc. (Geo)	P	Jr. Hydrogeologist	-	9.7.54	8.4.76	Sc. B	30.6.95	2/5(4)/52-SW(E) dated 12.11.93
145	K. Arumugam M.Sc. (Geo)	P	Jr. Hydrogeologist	-	20.6.53	24.10.83	Sc. B	4.12.95	2/5(4)/52-SW(E) dated 12.11.93
146	A.K. Bhargava M.Sc. (Geo)	P	Jr. Hydrogeologist	-	24.12.53	20.10.83	Sc. B	11.3.95	2/5(4)/52-SW(E) dated 12.11.93
147	P. Srinivasan M.Sc. (Geo)	P	Jr. Hydrogeologist	-	15.1.46	15.3.76	Sc. B	15.3.95	2/5(4)/52-SW(E) dated 12.11.93
148	S. Bandhopadhyay (Kumar) M.Sc. (Geo)	P	Jr. Hydrogeologist	-	20.7.58	14.5.84	Sc. B	4.7.95	2/5(4)/52-SW(E) dated 12.11.93
149	B.N. Gogoi M.Tech. (App. Geo)	P	Jr. Hydrogeologist	-	1.10.51	15.3.76	Sc. B	4.7.95	2/5(4)/52-SW(E) dated 12.11.93
150	R.K. Guha M.Sc. (Geo)	P	Jr. Hydrogeologist	-	4.11.59	13.4.76	Sc. B	6.9.95	2/5(4)/52-SW(E) dated 12.11.93
151	Arun Kumar M.Sc. (Geo)	P	Jr. Hydrogeologist	-	7.6.52	5.5.76	Sc. B	30.6.95	2/5(4)/52-SW(E) dated 12.11.93
152	G.V. Peddy M.Sc. (Geo)	P	Jr. Hydrogeologist	-	3.8.46	8.11.73	Sc. B	30.8.95	2/5(4)/52-SW(E) dated 12.11.93
153	R.C. Verma PG Dip in Hydrology	P	Jr. Hydrogeologist	-	2.5.53	1.12.83	Sc. B	27.9.95	2/5(4)/52-SW(E) dated 12.11.93
154	Dr. Sunil Kumar M.Sc. Ph.D	P	Jr. Hydrogeologist	SC	1.7.62	7.10.91	Sc. B DR	7.10.91	1/5(14)/89- E.VIII dated 3.5.90
155	J. Siddharth Kumar M.Sc.	P	Jr. Hydrogeologist	SC	2.6.63	30.3.92	Sc. B DR	30.3.92	1/5(14)/89- E.VIII dated 3.5.90
156	A.B. Kawade M.Tech. (App. Geo)	P	Jr. Hydrogeologist	-	15.8.58	15.11.63	Sc. B	1.9.97	2/5(2)/97-SW(E) dated 11.7.97
157	Syed Khaja Mahanuddin M.Sc.	P	Jr. Hydrogeologist	-	15.8.65	28.7.92	Sc. B DR	28.7.92	1/5(14)/89- E.VIII dated 3.4.91

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58	Ashok Kumar M.Sc.		Jr. Hydrogeologist	SC	16.4.60	19.1.86	Sc. B DR	6.10.92	1/5(14)/69- E.VIII dated 3.4.91	MR Chap.
159	A. Ravi M.Sc.		Jr. Hydrogeologist	SC	28.1.61	27.8.92	Sc. B DR	27.8.92	1/5(14)/69- E.VIII dated 3.4.91	MR Chap.
160	N.C. Naik, M.Sc. (Geo)		Jr. Hydrogeologist	-	30.6.69	14.8.95	Sc. B DR	14.8.95	1/5(14)/69- E.VIII dated 11.5.92	MR Chap.
161	U. Srivastava M.Sc. (App. Geo)		Jr. Hydrogeologist	-	20.11.6 6	1.10.93	Sc. B DR	1.10.93	1/5(14)/69- E.VIII dated 11.5.92	MR Chap.
162	Smt. Anita Shyam, M.Sc (Geo)		Jr. Hydrogeologist	-	20.6.65	14.8.95	Sc. B DR	14.8.95	1/5(14)/69- E.VIII dated 11.5.92	MR Chap.
163	Anurag Khanna M.Sc. (App. Geo)		Jr. Hydrogeologist	-	29.11.6 4	28.9.93	Sc. B DR	28.9.93	1/5(14)/69- E.VIII dated 11.5.92	MR Chap.
164	A. Ashokan M.Sc. (App. Geo)		Jr. Hydrogeologist	-	30.7.65	29.10.93	Sc. B DR	29.10.93	1/5(14)/69- E.VIII dated 11.5.92	MR Chap.
165	Venkatesh M Hyal M.Sc		Jr. Hydrogeologist	ST	17.4.64	26.9.93	Sc. B DR	26.9.93	1/5(14)/69- E.VIII dated 11.5.92	MR Chap.
166	P.N. Singh M.Sc, M.Phil.	F	Jr. Hydrogeologist	-	5.5.57	18.1.93	Sc. B	1.3.97	1/5(2)/73-SW(E) dated 11.7.97	MR Chap.
167	Avhish Kant M.Sc.(Geo)		Jr. Hydrogeologist	-	16.8.69	16.8.95	Sc. B DR	16.8.95	1/5(14)/69- E.VIII dated 29.3.93	MR Chap.
168	J.L. Agnihotri M.Sc. (Geo)	P	Jr. Hydrogeologist	-	20.4.51	15.3.76	Sc. B	10.10.97	1/5(2)/73-SW(E) dated 11.7.97	MR Chap.
169	Dinesh Tiwari M.Sc. (Geo)		Jr. Hydrogeologist	-	2.5.65	24.7.95	Sc. B DR	24.7.95	1/5(14)/69- E.VIII dated 29.3.93	MR Chap.

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Govt.

170	S. K. Sehgal M.Sc. (Geo)	P	Jr. Hydrogeologist	-	12.9.58	18.6.84	Sc. B	4.8.97	2/5(2)/97-SW(B) dated 11.7.97	CH h
171	G. S. Deshpandey M.Sc. (App. Geo)	P	Jr. Hydrogeologist	-	27.10.4	1.1.77	Sc. B	17.11.97	2/5(2)/97-SW(B) dated 11.7.97	SU Bel
172	V. S. Saiyasan M.Sc. (Geo)	P	Jr. Hydrogeologist	-	25.7.45	1.1.77	Sc. B	8.8.97	2/5(2)/97-SW(B) dated 11.7.97	SU Banj
173	O. P. Poonia M.Sc. (App. Geo)	P	Jr. Hydrogeologist	-	3.9.58	7.10.85	Sc. B	4.8.97	2/5(2)/97-SW(B) dated 11.7.97	SU Joh
174	M. E. Parmar M.Sc. M.Phil.	P	Jr. Hydrogeologist	-	5.8.50	20.5.77	Sc. B	12.12.97	2/5(2)/97-SW(B) dated 11.7.97	MP Bhop
175	Ajay Veer Singh M.Sc. (Geo)	P	Jr. Hydrogeologist	-	15.4.59	7.10.82	Sc. B	1.8.97	2/5(2)/97-SW(B) dated 11.7.97	MP h
176	N. K. Srivastava M.Tech (App. Geo)	P	Jr. Hydrogeologist	-	25.1.51	28.9.89	Sc. B	13.6.97	2/5(2)/97-SW(B) dated 11.7.97	LUCK LUCK Mewa
177	Alok Kumar Srivastava M.Tech (App. Geo)	P	Jr. Hydrogeologist	-	13.9.71	12.11.97	Sc. B DR	12.11.97	1/5(14)/89- E.VIII dated 9.2.96	MP LUCK
178	S. S. Hegde M.Sc. (Geo)	P	Jr. Hydrogeologist	-	30.5.61	7.10.85	Sc. B	23.11.97	2/5(2)/97-SW(B) dated 11.7.97	MP LUCK
179	Pramod Kr. Tripathi M.Sc. (App. Geo)	P	Jr. Hydrogeologist	-	17.6.69	21.4.97	Sc. B DR	21.4.97	1/5(14)/89- E.VIII dated 9.2.96	MP LUCK
180	Uaved Raza M.Sc. (Geo) Ph.D	P	Jr. Hydrogeologist	-	2.11.59	29.9.77	Sc. B	4.9.97	2/5(2)/97-SW(B) dated 11.7.97	CH Faci
181	Pratul Saxena M.Tech (App. Geo)	P	Jr. Hydrogeologist	-	26.8.68	30.6.97	Sc. B DR	30.6.97	1/5(14)/89- E.VIII dated 9.2.96	MP Bhop
182	Shahji E M.Sc. (Geo)	P	Jr. Hydrogeologist	-	30.5.69	30.4.97	Sc. B DR	30.4.97	1/5(14)/89- E.VIII dated 9.2.96	MP Trib
183	Sanjay Gopal Bhartariya M.Sc. (Geo)	P	Jr. Hydrogeologist	-	4.11.70	8.7.97	Sc. B DR	8.7.97	1/5(14)/89- E.VIII dated 9.2.96	MP SEB

Sanjay Gopal  
Bhartariya  
M.Sc. (Geo)

184	Thakur Brahmanand Singh M.Sc. (App. Geo)	Jr. Hydrogeologist	-	30.10.6. 6	14.7.97	Sc. B DR	175(14)/97 E.VIII dated 9.1.98	
185	Hemant Kumar Pandey M.Sc. (Geo)	Jr. Hydrogeologist	-	12.2.70	11.8.97 (AN)	Sc. B DR	175(14)/97 E.VIII dated 9.1.98	
186	Prabir Kumar Naik M.Tech (App. Geo)	Jr. Hydrogeologist	-	14.3.69	30.7.97	Sc. B DR	175(14)/97 E.VIII dated 9.1.98	
187	Nalli Jyothi Kumar M.Sc. (Geo)	Jr. Hydrogeologist	SC	26.12.6 6	17.2.98	Sc. B DR	175(14)/97 E.VIII dated 9.1.98	
188	Anadi Gayan M.Sc. (App. Geo)	Jr. Hydrogeologist	SC	17.5.68	16.6.98	Sc. B DR	175(14)/97 E.VIII dated 9.1.98	
189	S.K. Verma M.Tech	P	Jr. Hydrogeologist	-	12.5.57	4.11.85	Sc. B DR	175(14)/97 E.VIII dated 9.1.98
190	K.J. Ananda Kumar M.Sc., M.Phil (App. Geo)	P	Jr. Hydrogeologist	-	9.1.61	28.11.85	Sc. B DR	275(2)/97-SW(1) dated 11.7.97
191	A.K. Ghosh M.Sc. (App. Geo)	P	Jr. Hydrogeologist	-	7.9.45	29.9.77	Sc. B DR	275(2)/97-SW(1) dated 11.7.97
192	Mukesh Kumar Sharma M.Sc. (Geo)	P	Jr. Hydrogeologist	-	12.5.61	9.11.82	Sc. B DR	275(2)/97-SW(1) dated 11.7.97
193	Debasish Ghosh Dastidar M.Sc. (Geo)	P	Jr. Hydrogeologist	-	23.12.5 8	26.12.84	Sc. B DR	275(2)/97-SW(1) dated 11.7.97
194	S.A. Khan M.Sc. (Geo)	P	Jr. Hydrogeologist	-	8.8.49	19.2.75	Sc. B DR	275(2)/97-SW(1) dated 11.7.97
195	D. Panchala Reddy M.Sc. (Geo)	P	Jr. Hydrogeologist	-	16.11.5 7	25.11.85	Sc. B DR	275(2)/97-SW(1) dated 11.7.97

Ansler  
J.W.  
Pawar

196	Smt. Pushpa Lata Jain M.Sc. (Geo)	P	Jr. Hydrogeologist	-	5.7.53	19.2.75	Sc. B	1.8.97	275(1)/97-SW(1) dated 11.7.97
197	Dr. (Mrs) Swapna Devi M.Sc. (Geo), Ph.D	P	Jr. Hydrogeologist	-	1.1.50	28.2.75	Sc. B	4.8.97	275(1)/97-SW(2) dated 11.7.97
198	P. Vijay Kumar M.Sc. Hydrogeology)	P	Jr. Hydrogeologist	-	7.8.49	27.2.75	Sc. B	1.8.97	275(2)/97-SW(1) dated 11.7.97
199	Smt. Shanta Dutta M.Sc. (App. Geo)		Jr. Hydrogeologist	-	8.11.49	17.3.76	Sc. B	1.8.97	275(2)/97-SW(2) dated 11.7.97
200	B.C. Kalita M.Sc. (Geo)	P	Jr. Hydrogeologist	-	1.6.52	18.3.76	Sc. B	18.8.97	275(1)/97-SW(3) dated 11.7.97
201	B. Sai Baba M.Tech. (Hydrogeo logy)	P	Jr. Hydrogeologist	-	1.7.47	20.3.76	Sc. B	1.8.97	275(1)/97-SW(4) dated 11.7.97
202	Smt. Sebera Azaz M.Sc. (Geo)	P	Jr. Hydrogeologist	-	24.7.49	1.7.77	Sc. B	1.8.97	275(1)/97-SW(5) dated 11.7.97
203	P.S. Chauhan M.Sc. (Geo)	P	Jr. Hydrogeologist	-	5.7.52	20.5.77	Sc. B	26.8.97	275(1)/97-SW(6) dated 11.7.97
204	J.P. Gautam M.Sc.	P	Jr. Hydrogeologist	SC	23.4.61	16.12.66	Sc. B	26.8.97	275(1)/97-SW(7) dated 11.7.97
205	Ratikanta Naik, M.Tech (App. Geo)	T	Jr. Hydrogeologist	Neither	20.10.7 2	2.11.00	Sc. B (Dr)	2.11.00	1478/98-1/K dated 8.10.98
206	Mridula Jha, M. Sc. (App.Geo)	T	Jr. Hydrogeologist	Neither	13.2.74	7.11.00	Sc. B (Dr)	7.11.00	1478/98-1/K dated 8.10.98
207	Rajeev Ranjan Shukla, M.Tech.	T	Jr. Hydrogeologist	Neither	27.4.73	18.9.00	Sc. B (Dr)	18.9.00	1478/98-1/K dated 8.10.98
208	Ashok Kumar Biswal, M. Sc. (App.Geo)	T	Jr. Hydrogeologist	Neither	28.11.7 0	16.8.200 0	Sc. B (Dr)	16.8.2000	1478/98-1/K dated 8.10.98
209	V. S. Joji, M. Sc. (Geo)	T	Jr. Hydrogeologist	OBC	25.5.68	26.7.200 0	Sc. B (Dr)	26.7.2000	1478/98-1/K dated 8.10.98
210	Tapan Chakraborty, M. Sc. (App.Geo)	T	Jr. Hydrogeologist	Neither	7.5.73	1.11.200 0	Sc. B (Dr)	1.11.2000	1478/98-1/K dated 8.10.98

213 Prasant Kr. Roy M. Sc. (Geo)	T	Jr. Hydrogeologist	Neither	26.1.71	31.10.20 00	Sc. E (Dr)	14/8/96- 8.10.96	14/8/96- 8.10.96
212 Niranjan Kr. Ray M. Tech. (App.Geo)	T	Jr. Hydrogeologist	Neither	1.7.74	10.10.20 00	Sc. E (Dr)	14/8/96- 8.10.96	14/8/96- 8.10.96
213 Rajesh Kr. Chandra M. Sc. (Geo)	T	Jr. Hydrogeologist	Neither	18.12.6 9	5.7.2000	Sc. E (Dr)	5.7.2000	14/8/96- 8.10.96
214 Umesh S. Balapandey M. Sc. (Geo)	T	Jr. Hydrogeologist	OBC	18.5.76	24.7.200 0	Sc. E (Dr)	24.7.2000	14/8/96- 8.10.96
215 D. Ghanasundar, M. Sc. (Geo)	T	Jr. Hydrogeologist	OBC	30.12.7 2	11.8.200 0	Sc. E (Dr)	11.8.2000	14/8/96- 8.10.96
216 B. K. Sahu M. Sc. (Geo)	T	Jr. Hydrogeologist	OBC	12.6.72	26.7.200 0	Sc. E (Dr)	26.7.2000	14/8/96- 8.10.96
217 R. K. Kushwaha, M. Sc. (Geo)	T	Jr. Hydrogeologist	OBC	10.10.7 6	9.8.2000	Sc. E (Dr)	9.8.2000	14/8/96- 8.10.96
218 S. Subramanian M. Sc. (Geo)	T	Jr. Hydrogeologist	OBC	9.11.72	14.8.200 0	Sc. E (Dr)	14.8.2000	14/8/96- 8.10.96
219 B. K. Lamsoze M. Sc. (Geo)	T	Jr. Hydrogeologist	SC	3.7.74	24.7.200 0	Sc. E (Dr)	24.7.2000	14/8/96- 8.10.96
220 Miss Sandhya Kumari M. Sc. (Geo)	T	Jr. Hydrogeologist	OBC	10.10.7 6	6.11.200 0	Sc. E (Dr)	6.11.2000	14/8/96- 8.10.96
221 Miss D. Dhayamalar, M.Tech.	T	Jr. Hydrogeologist	SC	3.6.76	20.7.200 0	Sc. E (Dr)	20.7.2000	14/8/96- 8.10.96
222 Biblab Ray M. Sc. (Geo)	T	Jr. Hydrogeologist	SC	2.1.70	6.9.2000	Sc. E (Dr)	6.9.2000	14/8/96- 8.10.96
223 Smt. Anita Khujur, M. Sc. (Geo)	T	Jr. Hydrogeologist	ST	2.6.67	28.5.96	Sc. E (Dr)	28.5.96	14/8/96- 8.10.96
224 P. Nagesh, M. Sc. (Geo)	T	Jr. Hydrogeologist	ST	1.6.74	28.7.200 0	Sc. E (Dr)	28.7.2000	14/8/96- 8.10.96

Placed  
by Advocate

DIRECTOR (Admin.)  
Central Ground Water Board  
GOVT. OF INDIA  
Ministry of Water Resources  
H-4, FARIDABAD  
HARYANA-121001

26/6/96

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## Anenxure--XIII

TO THE CHIEF  
Superintendent Hydrogeology & L  
G.O.Ms. H.O.O., Agartala

80, 1/1, UMAI, P.O./KK701  
Tumra, Cooch Behar, Cocher  
Date: 01.11.2001  
Reg. No. 792007

Dated 01.11.2001.

To  
Mr. Chittaranjan  
General Ground Water Board,  
Ministry of Water Resources,  
Government of India, Mr. T.M. Shaw G.O.Ms.  
Agartala.

Re: 1. Re: Interference  
Re: 2. Your Official Order No. 769 of 2001

1)

With reference to the above subject and in accordance I would  
like to bring a few following facts to your kind consideration.  
As per your Order dated No. 769 of 2001 dated 02.10.01  
notified and for ditto continuation of same I have checked two  
things. That I have been instructed to do the same and the other  
is that I have to check under signature of concerned G.O.Ms.  
of G.O.Ms. in India placed under my command. I have done  
so and bank officer is doing work under my command. I have  
also laid down that we are taking care of the environment  
keeping in mind liaison, interest of society with nice care are no  
more environmental activities nor any other activities in condition  
are brought to the notice of the concerned authority concerned  
properly but taken care of. In Lead I have checked and no  
objection to the whole and future of persons involved and work  
done.

2) In due course I want to give a brief note of the work done  
on during my tenure of charge of H.O.O. in N.R. Tumra with effect  
from 2001 to October 2001.

a) Handled the office in complete accordance with the  
instructions given in 2001 to 2002.

b) In 2001 I have taken the following steps for the welfare of  
the following areas of the concerned office.

1. Preparation of the map of the concerned area  
2. Preparation of the map of the concerned area

3. Preparation of the map of the concerned area

4. Preparation of the map of the concerned area

5. Preparation of the map of the concerned area

6. Preparation of the map of the concerned area

7. Preparation of the map of the concerned area

8. Preparation of the map of the concerned area

*Shri  
J. S. Sircar*

- a) Rooftop rainwater harvesting structures have been completed in 12 schools of Kamrup district in Assam.
- b) 15 Roof top Rain water harvesting structures have been completed in Kohima District, Nagaland State.
- c) 6 Roof top Rain water harvesting structures have been completed in Shillong, Meghalaya State.
- d) Several schemes on rainwater harvesting submitted to rD/NER have been processed and formulated the TCC and sent to CHQ, Fabd for approval.
- e) Conducted two Mass awareness programme at Kailipara, Kamrup Distt. And Shillong, East Khasi Hills Meghalaya State.

9. **Special Studies** : A detailed study on fluoride affected area in Karbi Anglong and Nagaon district have been conducted and project formulation submitted. Four monthwise water samples were collected and analysed and most effect areas have been identified. One such area identified is Bogpuri Tekelanguri, Karbi Anglong Dist. Assam. Constructions of Exploratory tube wells also proposed in the project proposals.

10. Reports issued - 29

- a) Basic data report - 3
- b) Short term report - 10
- Under Progress - 6
- c) District report - 3
- d) Miscellaneous - 2
- e) NHS Dissemination report - 4
- f) Year Book-1
- g) Exploration Report - 1
- h) Basin Report-1

11. Groundwater Authority; registrations of persons/Agencies - 41 nos.

12. Confidential reports initiated 62 cases. Conducted 2 enquiry and reports submitted.

13. Court Cases : Out of 7 cases three are pending for judgment in the court rest had been finalised.

14. Plot for NER office premises had been cleared from the State Govt. and possession letter received by CGWB, Nri. Suwahali (Betkuchi).

15. a) Audit paras : 1995-96, 32 paras and 2000-2001 - 14 paras. From the audit paras 1995-96 during my tenure 11 paras have been dropped. In total 35 paras are pending as on 2000-01. Among 35 paras further 11 paras have been replied. At present for 24 paras action is under progress. During my tenure in total 22 paras have been dropped.

b) Audit report : for the year 1999-2000 and 2000-01 report of AG have sent CHQ in case of non-hydrology project states.

16. The Chemical instruments and computers earmarked for non-hydrology projects have been installed.

*certified and copy  
for provo cali*

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17. A total of Rs. 25 lakh have been collected as revenue from conducting short term investigation.

Further I am here to inform you that I planned and organised the function sitting at Guwahati till 21 x. 01. As per my direction only each and every officer had taken up the assignment and executed. If you have any doubt regarding this you can call the individual officer and enquire with them.

Having completed most of work, I have been put under humiliation and mental agony. The circumstances, under which this order was issued, it is not clear and its motto is not understandable. However, I request you to rectify the transfer order in such a way that I may be posted either to Bangalore or Chennai Regional Offices where the post is vacant.

The situations under which I am working may lead to the deterioration of my health for which the CGWB will be fully responsible. To avoid the mind-boggling, humiliations and threat to life at this region, I may be transferred immediately to the Bangalore/Chennai.

Further, I bring to your kind consideration that injustice has been caused to me. Please rectify the same by posting me at Bangalore/Chennai. I hope I will not be given room for seeking justice from the court of law only.

I shall be grateful for the act of kindness in relieving me from this region and humiliation.

Yours faithfully,

Sd/-  
(K. KEERTHISEELAN)  
Superintendent Hydrologist.

Certified to  
True copy  
by  
Advocate

29 APR 2002

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
GUWAHATI BENCH :: GUWAHATI.

C.A. NO. 4 OF 2002

Shri K. K. Kerthiseelan

- VS -

Union of India & Ors.

- And -

In the matter of ::

written statement submitted  
by the respondents.

The respondents beg to submit the written  
statement as follows :-

1. That with regard to para - 1 of C.A., the  
respondents beg to state that the applicant has  
been transferred to State Unit Office (SUO), Agartala  
office alongwith his post for more effective  
implementation/monitoring of programs of SUO, Agartala  
being a senior Supervisory officer, ~~in~~ public interest.  
He was holding independent charge of the unit and not  
working under any of the junior officers.

It is submitted that for Administrative control,  
the unit offices and the Divisions have been placed  
under the Administrative Control of the Regional  
Director of the Region in which the state Unit offices  
and Divisions are located.

29/4/02  
Filed by  
(P. D. D. ROP)  
Sr. C. O. & C.  
C. A. T., Guwahati Branch

The Head of the Regional Directorate is designed as Regional Director, in the pay, scale of Rs.14300-18300. The Regional Director, happens to be the Head of Office of the Region, where as the other officers posted in the Region/ State Unit Office/ Division are always lower in rank and pay scale. In the instant case the applicant (Shri K.Keerthiseelan) who is Scientist 'D' in the pay scale of Rs. 12000-16500 was nominated as the Head of Office of the Regional Directorate NER Guwahati as the post of Regional Director was lying vacant. However, due to effective implementation/monitoring officer was posted as Agartala. Consequent to his transfer, ~~an~~ another officer who was also Scientist 'D' in the same pay scale had to be nominated as Head of Office of Regional Office at Guwahati as the post of Regional Director was lying vacant. Declaring an officer as Head of the Office of the Region was a temporary arrangement in the absence of a regular Regional Director and this officer was Head of the Office for the Regional Office only. This officer was not delegated with administrative and financial powers of the Regional Director.

Now another Senior officer namely Shri A.R. Bakshi has been posted in the regional office at Guwahati. Thus in view of the above position, the allegation of the applicant that he ~~has~~ been

placed under a junior officer does not sustain.  
As such the allegation is denied.

2. That with regard to para - 2 of O.A., the ~~xxx~~ respondents beg to offer no comments.

3. That with regard to para - 3 of O.A., the respondent beg to offer no comments.

4. FACT OF THE CASE.

That with regard to para 4.1 & 4.2 of OA. the respondents beg to offer no comments. These are matter of records.

5. That with regard to para - 4.3 of O.A., the respondent beg to state that the Regional Director happens to be Head of office of the Region. However in the absence of the Regional Director, another senior most officer of the concerned Region is declared as Head of Office so that work of the Regional office may not suffer. Since no Regional Director is posted in the Regional Office at Guwahati, the applicant being senior most officer posted at Regional Office Guwahati was declared as Head of Office for Central Ground Water Board, NER till further orders(Annexure - 1 of the O.A.). As the applicant was transferred to SUO, a gartala, <sup>next senior who was junior</sup> ~~another officer senior~~ to the applicant of the same rank was declared as Head of office and by doing so no order/ was issued to place the applicant under any other officer declared as Head of the office of the Regional Office, Guwahati.

6. That with regard to para - 4.4 of O.A, the respondents beg to state that the applicant that he was promoted to the post of superintending Hydrogeologist, Sc. 'D' is misleading. It is submitted that a perusal of the office order 461/2001(Annexure-2 of the O.A) would reveal that the applicant has been posted to a functional post of Superintending Hydrogeologist by virtue of this being a Senior officer in the Hydrogeology discipline. There is no change in the pay scale and status what he was having prior to his posting as Superintending Hydrogeologist.

7. That with regard to para - 4.5 to 4.7 of O.A. the respondents beg to offer no comments.

8. That with regard to para - 4.8. of O.A., the respondents beg to state that it is denied that applicant was pressurized to accord financial concurrence.

Shri Keerthi Seelan vide his letter No- 1806/44/CGWB/NER/RWII/2001 dated March 16 2001 requested the Member (SAM) Central Ground Water Board to accord ~~for~~ approval for the expenditure sanction of the approved proposal for construction of spring development in Assam state enclosing a comparative statement etc. indicating the price variation of estimated amount and the lowest tender value as received from the Chief Engineer, WAPCOOS vide his confidential letter dated 20.2.2001. However, vide his letter dated 27.3.2001 Shri Keerthi Seelan again wrote a letter to Chief Engineer Water and Power Consultancy Services(WAPCOOS) indicating that tender may be refloated with a wider publicity so that a competitive quotation received for finalizing

WAPCOOS  
and  
CEN

of construction of spring development. Since acceptance of fender, release of funds etc, is done by Member (SAM) and the proposal of Shri Keerthi Seelan vide his letter dated 16.3.2001 was under active consideration of the Competent authority, his letter dated 27.3.2001 in question was superfluous and not required as it was beyond his jurisdiction. The Member (SML) being his immediate supervisory officer pointed out that letter dated 27.3.2001 was contradictory to his earlier letter dated 16.3.2001 and since the whole matter was being considered by the higher authority, this letter was not required. Since Member Sustaining Management and Liason (SML) was not involved for giving financial concurrence of the project etc, the question of pressurizing by him on this issue did not arise.

9. That with regard to para - 4.9 of OA, the respondents beg to state that since the role of the applicant was merely the recommendatory one, his recommendation in this case has been considered along with other matters brought out by the WAPCOS while finalizing financial concurrence by the competent authority. As such it is denied that superior officers and the Chairman, CGWB ~~xxxx~~ were displeased with him on the matter and as such the allegation made by the applicant are contrary to the facts on record and the applicant has deliberately tried to mislead the Honourable Court for his own vested interest.

10. That with regard to para - 4.10 of OA, the respondent beg to state that it is a fact that a bill for Rs.6000/- and not Rs.6800/- was sent by the applicant for the sanction of the competent authority, The matter has been referred to the Ministry for according expenditure sanction on 14.8.2001.

11. That with regard to para - 4.11 of OA, the respondents beg to state that as a matter of fact every government servant should maintain absolute devotion to duty and should pay due regard to the orders of superiors. When a shortcoming came to the notice of Central Head Quarter office, his comments/ detailed report were called for ~~by~~ by the respondent from the applicant vide DO letter dated 28.9.2001 (Annexure 1). The respondent No- 4 has nowhere ~~xxxix~~ mentioned in the said letter about his misbehaviour with PS to MDS(wR), except calling a detailed report in the matter, as alleged by him in this para. Hence the intention of the applicant is totally wrong and misleading the Hon'ble Court.

12. That with regard to para - 4.12 of OA, the respondent beg to state that the submissions made against para - 4.8.4.9 & 4.11 above.

13. That with regard to para - 4.13 of OA, the respondents beg to state that for smooth functioning & for more effective implementation/monitoring of progress of the SUO, Agartala in public interest, he was therefore asked to hand over his charge of Head of Office, NER, Guwahati to Shri G.C.Saha

Scientist 'D' who was the next senior officer in the same grade available at Guwahati. Moreover, the competent authority of the Board has power to deploy any officer of the Board anywhere in India considering the need and suitability of the Officer.

Meanwhile Shri A.R. Bakshi Superintending Hydrogeologist, Sc. 'D' who is senior to the applicant joined at NER, Guwahati and he has been vested with the powers of HOC.

14. That with regard to para - 4.14 of OA, the respondents beg to offer no comments.

15. That with regard to para - 4.15 of OA, the respondents beg to state that it is submitted that the competent authority of the Board Power to deploy the officers and staff anywhere in India depending on the requirement of work load and exigency in public interest. Since there was no Senior Supervisory Officer at SUO, Agartala and the progress of SUO was slowing down day by day, due to non availability of a senior officer, therefore it was considered necessary to post the applicant at SUO Agartala being a senior supervisory officer for effective implementation of Field Season Program. Accordingly the post of Superintending Hydrogeologist was transferred to SUO, Agartala from ~~NER~~ NER, Guwahati to draw the pay and allowance of the petitioner to avoid financial hardships. Hence there is no question of any arbitrary manner and violation of the government instruction being followed ~~the~~ by the Department with the transfer of the petitioner from NER, Guwahati to SUO Agartala.

it was absolutely necessary to position a HOO for NER Guwahati. Accordingly Shri G.C.Saha Sc.Off (Of same rank) who was the next senior most officer available at NER Guwahati was declared as HOO & for day to day functioning of the NER.

Here it is also pointed out that Shri A.R. Bakshi, Superindenting Hydrogeologist who is senior to the applicant has joined NER, Guwahati with effect from 3.12.2001 and has been declared as HOO in place of Shri G.C.Saha.

16. That with regard to para - 4.16 of O.A. the respondents beg to state that the representation dated 2.11.2001 of the applicant was duly considered by the competent authority and he was replied vide letter dated 26.12.2001 (Annexure - II). } 3

17. That with regard to para - 4.17 of O.A., the respondents beg to state that since the applicant has already joined his duty at SUC, Agartala on 31.10.2001 <sup>officer</sup> and an/senior to the applicant has been posted at NER Guwahati there is no question to quash the order dated 12.10.2001.

18. That with regard to para - 4.18 of O.A., the respondents beg to offer no comments.

19. That with regard to para - ~~5.1 to 5.9~~ 5.1 to 5.9 of O.A., the respondents beg to state that in view of the submission made by the answering respondents in the foregoing paragraphs, no grounds for relief sustain.

20. That with regard to para - 6 of O.A, The

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respondents beg to state that the applicant did not wait for a reply from the respondent regarding his representation and has filed this OA in hesitation.

21. That with regard to para- 7 of OA the respondents beg to offer no comments.

22. That with regard to para - 8 (Sub para 8.1 to 8.5) of O.A. the respondents beg to state that in view of the submission made by the respondents in reply to above paras of the OA, no relief admissible.

23. That with regard to para - 9(9,1) of OA the respondents beg to state that as already submitted by the respondent in reply to para - 1 of the OA, since a senior officer, namely Shri A.R. Bakshi has already been posted at NER Guwahati as Head of the Office, therefore, interim relief sought by the applicant is not tenable.

24. That with regard to para - 10,11 & 12 of OA, the respondents beg to offer no comments.

V E R I F I C A T I O N ....

### VERIFICATION

I, Shri Arya Ratna Bakeshi / Shri P.N.Sinha presently working as Regional Director / be duly authorised and competent to sign this verification, do hereby solemnly affirm and state that the statements made in para are true to my knowledge and belief these made in para being matter of records, are true to my information derived therefrom and the rest are my humble submission before this Hon'ble Tribunal, I have not suppressed any material facts.

And I sign this verification on this 26<sup>th</sup> day of April 2002 at Guwahati



Declarant.

Regional Director  
Central Ground Water Board  
Ministry of Water Resources  
Govt. of India  
GUWAHATI, ASSAM

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

GUWAHATI BENCH

In the matter of :

O.A. No. 4 of 2002

**Shri K. Keerthiseelan**

-vs-

Union of India & Ors.

-And-

In the matter of

Rejoinder submitted by the applicant in  
reply to the written statement submitted by  
the Respondents.

The applicant above named most humbly and respectfully begs to state as under :

1. That the applicant categorically denies the statements made in paragraph 1 and 13 of the written statement and begs to state that the Regional Office, Guwahati of the Central Ground Water Board (CGWB) is the Controlling office for all the seven North Eastern States and there are three State Unit Offices under the said Regional Office which are located at Shillong (Meghalaya), Itanagar (Arunachal Pradesh) and Agartala (Tripura). These Unit Offices serve under the direct control and supervision of the Regional Director, NER, Guwahati and for all purposes, these State Unit Offices (SUO) are dependent on the Regional Office for allotment of fund etc. and even for the purpose of drawing salary. As such the State Unit Offices are not independent office but directly subordinate

at 2.15 P.M.

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Filed by me app U/smt  
Jyoti Singh R. D. Basumatary  
Held on date  
15/5/02

to and dependent upon the Regional Office and hence "holding of independent charge of the State Unit Office, Agartala" by the applicant as stated by the Respondents are distortion of facts and misleading statements.

At the time of his transfer, the applicant was holding the charge of Regional Director and had been functioning as the Head of the entire N.E.Region. As such transferring the applicant who was the seniormost Officer in the N.E.Region, to an office of lower status (i.e. SUO, Agartala) on the pretext of implementation/monitoring of Programme of SUO, Agartala and placing a junior person in his place as the Head of the region is not only unfair but illegal and beyond any procedure known in the service jurisprudence. Under established procedures prescribed by law, it was prudent to post the next junior person to the SUO instead of the applicant and that junior person could also implement/monitor the programmes of SUO effectively, more so when he could be vested with even the higher responsibilities of Regional Director, however temporary the arrangement might be and the respondents have not explained any reason for such an unprecedented arrangement which can be sustained in the eye of law. It is a primary and cardinal principle that the senior most person will hold the senior most post (in the instant case the post of Regional Director is the seniormost post of the Region). In this context it is relevant to place the administrative set up of the Region under the CGWB before the Hon'ble Tribunal which is produced below :

Regional Director

Superintending Hydro geologist

State Unit Office

Division Office

From the above table it is clear that the Regional Director is the top position in the Regional Directorate followed by the Superintending Hydro geologist and both of them are positioned at Regional Directorate only and are not meant for any subordinate office i.e. unit office or Division Office. It is apparent from the manpower chart of even 2000-2003 of the N.E. Region, Guwahati that even after the posting of Shri A.R.Bakshi, a senior person in the post of Regional Director, the name of the applicant has been shown as the next senior most officer of NER, Guwahati (manpower chart annexed herewith).

This apart, as per the chart of status of Superintending Hydrogeologist under CGWB the Superintending Hydro Geologist in all other Regions have been posted in the Regional Directorate only and the applicant, as an isolated case has been transferred and posted from the Regional Directorate, NER, Guwahati to State Unit Office, Agartala. Further, no State Unit Office under the CGWB has been manned by an officer of the rank of Superintending Hydro geologist, except in the case of the applicant at SUO, Agartala which is indicated in the list showing the name of Officer in Charges of all the Unit Offices. The reason of such an

arrangement as an isolated case in respect of the applicant is neither explainable nor tenable.

Copy of manpower chart 2002-03 of N.E.R. Guwahati, status chart of Superintending Hydro geologists and list of Officer-in-charges of State Unit Offices are annexed hereto as Annexure-I, II and III respectively.

2. That the applicant categorically denies the statements made in paragraph 5 and 6 of the written statement and begs to submit that by posting the applicant at State Unit Office, the respondents already made him to work under a person junior to him who was placed as the Head of the Regional Directorate, Guwahati and it is immaterial whether a separate order was issued or not placing the applicant under the control of the Head of the Region which is automatic by operation of legal procedure.

Further, in the capacity of Superintending Hydro geologist, the applicant was shouldering higher responsibilities by taking over formal charges of the office and as such it was a functional promotion to a post of higher responsibilities and superior status for all practical purposes, no matter whether there was any promotion in respect of scale of pay or not and hence the contentions of the respondents are clearly aimed at misleading the Hon'ble Tribunal.

3. That with regard to the statements made in paragraph 8, 9, and 12 of the written statement, the applicant begs to reiterate that the applicant was pressurised over phone by the Respondent No.6 continuously for according financial concurrence and to withdraw his (applicants) letter

dated 27.3.2001 which the applicant was constrained to do in view of the Govt. rules and procedures.

The statement of the Respondents that the proposal of the applicant was under active consideration of the higher authorities is out and out a mis statement and suppression of facts. In fact, the unreasonable rates tendered by the WAPCOS were already accepted and approved by the respondents and even the funds were also released for the purpose which is evident from the letter issued under No. F.No. 13-1/CGWB/AR/NER/2001-1041 dated 20.4.2001 by the respondents to the CMD, WAPCOS.

Copy of letter dated 20.4.2001 is annexed hereto as **Annexure-IV.**

4. That with regard to the statement made in paragraph 10 of the written statement, the applicant begs to state that the bill sent in June, 2001 was processed by the Respondents in August, 2001 and meanwhile the PRO of the Hon'ble Minister and Member (SML) had been pressurising the applicant to pay the amount.
5. That the applicant categorically denies the statements made in paragraph 11 of the written statement and begs to state that the Respondent no.4 before issuing the D.O. letter under mention, talked over phone with the applicant when he alleged that the applicant had misbehaved with the staff of Hon'ble Minister and also informed that he was addressing a D.O. letter to the applicant on the matter which the applicant has to reply. Accordingly

the applicant received the D.O. letter dated 28.9.01 and sent his reply to the appropriate authorities, the contents of which pertain to the alleged mis behaviour as stated. The respondents in their statement under paragraph 11 has distorted the facts and has attempted to mislead the Hon'ble Tribunal with a different story. The fact that the D.O. letter was purely in connection with the false allegation of mis behaviour of the applicant with the staff of Hon'ble Minister and not merely a departmental issue as being pretended now by the respondents is quite evident from the fact that the respondents endorsed copy of each communication viz. transfer order, D.O. letter etc. to the P.S. to the Hon'ble Minister. Had the matter been simply a departmental issue and nothing else, then it is not understandable as to why it became necessary to endorse a copy of all those communications to the P.S. to Hon'ble Minister, which is a clear departure from the established normal procedure.

6. That the applicant categorically denies the statements made in paragraph 15 of the written statement and begs to submit that the Superintending Hydro geologist is posted only in the Regional Directorate in all the Regions under the C.G.W.B. and in none of the State Unit Offices elsewhere (even in N.E. Region) an officer of the rank of Superintending Hydro geologist has been posted and as such the posting of the applicant in a State Unit Office at Agartala is a lone and solitary instance which is a departure from the set pattern without any reason as has been stated and illustrated in para 1 above.

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This apart, the contention of the respondents that a senior supervisory officer was required to be posted at Agartala for effective implementation of the programmes does not find any ground to stand since no work at all was carried out in State Unit Office, Agartala during the year 2001-2002 as evident from the cumulative progress report for the month of March, 2002 wherein no work has been shown against SUO, Agartala.

Copy of Progress Report is annexed hereto as Annexure-V.

7. That with regard to paragraph 16 and 20 of the written statement, the applicant begs to state that applicant did not receive any reply of his representation dated 2.11.01 even till 03.01.2002 and after waiting for long two months, the applicant had to approach this Hon'ble Tribunal for redressal of his grievance.
8. That the applicant emphatically denies the contentions made in paragraph 17 of the written statement and begs to state that the joining of the applicant at SUO, Agartala in compliance with the transfer order was only a disciplined gesture on the part of the applicant showing highest respect and loyalty to the official decorum and discipline which cannot be taken as a ground for regularising the misdeeds of the respondents. For every wrong, there is a remedy in law and in the instant case also the respondents illegal action is not without a remedy as pleaded by the respondents.



Further, the senior officer now posted at NER, Guwahati is the Head of the Region which is not a bar for posting the applicant as Superintending Hydro geologist as per the set pattern at NER, Guwahati and hence the impugned transfer and posting of the applicant at SUO, Agartala deserves to be quashed and the Hon'ble Tribunal be pleased to direct the respondents to transfer the applicant back to Guwahati as an immediate remedy and further to consider the transfer of the applicant to Bangalore/Chennai as prayed for.

9. That the applicant categorically denies the statements made in paragraphs 19,22 and 23 of the written statement and begs to state that in view of the facts and circumstances stated in the foregoing paragraphs, the reliefs and interim relief sought for in the application are fully justified and sustainable and as such the application deserves to be allowed with costs.

### VERIFICATION

I, Sri K. Keerthiseelan, S/o Late, V. Kolandai, aged about 54 years, working as Superintending Hydro Geologist, Central Ground Water Board, State Unit, Office, Agartala, do hereby verify that the statements made in Paragraph 1 to 9 in this rejoinder are true to my knowledge and the rests are my humble submission before the Hon'ble Court and I have not suppressed any material fact.

And I sign this verification on this the 15<sup>th</sup> May, 2002.

K. Keerthiseelan  
Signature

**NORTH EASTERN REGION**  
 (ASSAM, NAGALAND, MIZORAM, MANIPUR,  
 MEGHALAYA, ARUNACHAL PRADESH & TRIPURA)

Sr. No.	Item	Targets	Remarks/ Information Required
1	District Groundwater Management studies	18,000 sq.km. - Kamrup, Dhubri, E-Siang, Lohit, W & S-Garo Hills	Kamrup and Dhubri falls under Normal Category. ( 7183 sq km) Category. E-Siang, Lohit and W-Garo hills falls under Tribal Category. ( 10817 sq km) Category
2	GW Monitoring through National Hydrographic Network Stations	515 stations	All officers
3	Groundwater Exploration Pumping Test	EW OW SH PZ TOTAL 22 6 - - 28 Need Based	Lakhimpur and Nalbari districts falls under Normal category. Karbi Anglong, Lohit and Ribhoi district, Tripura falls under Tribal category.
4	Short Term Water Supply Investigation	Need based	
5	Geophysical Studies: Surface: Sub Surface:	30 VES All boreholes	
6	Chemical Analysis of Water Samples	Basic 100 ; Heavy 100	
7	Hydrogeological Atlases	Nagaland	
8	Districts Reports	5 - Karbi- Anglong, Darrang, E-Siang, Kamrup W-Garo Hills districts.	
9	District Hydrogeological Maps	4 - Karbi- Anglong, Darrang, E-Siang, W-Garo Hills districts.	
10	State Report		
11	Ground water year Book	2- Assam, Meghalaya	Shri P.Kalita, Scientist-C Shri S.Sudarshan, Scientist-D
12	Conjunctive use of surface and Ground water	-	
13	Ground Water Pollution Studies.	2- Karbi- Anglong & Guwahati.	
14	Urban Ground Water Management Studies	4 - Mangaldoi, Sibsagar, Agartala, Dharamnagar.	
15	Mapping of Water Logged areas and feasibility Studies for anti-water logging Measures	2- Lakhimpur & Dhemaji	
16	Sea water ingress studies	-	
17	Remote Sensing Studies	1 - Meghalaya	
18	Artificial Recharge Studies	Rain water harvesting	
19	Ground water Modeling Studies	-	
20	Isotope Studies	-	
21	Basic Hydrogeological Research/Special Studies	-	
22	Desert hydrogeological studies	-	
23	Inland Ground Water Salinity Studies	-	
24	Construction of Piezometers (Non-HIP Region)	14 PZ	
25	Exploration of Deeper Aquifer	-	
26	Rajiv Gandhi Drinking Water Mission	As per request	
27	Re-estimation of Ground Water Resources	Meghalaya, Manipur, Nagaland, Arunachal Pradesh & Mizoram.	
28	Hydrology Project (I) Data Entry (II) Data Validation (III) Data Analysis. (IV) Data user group (V) Data Dissemination (VI) Linking of monitoring wells. (VII) Training		

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**NORTH EASTERN REGION**  
**GUWAHATI**  
**AAP 2002 ~ 2003**

**REGIONAL DIRECTOR - SHRI A.R.BAKSHI**

Sl No	Item	Target	Man power
	<p><b>Technical Section</b></p> <p>1. Assistance to Regional Director in all matters pertaining to technical administration.</p> <p>2. Planning of Annual Action Plan, Implementation of Action Plan and timely submission of various progress reports/returns to the Central Headquarters.</p> <p>3. Assistance to State Government and financial institution etc.</p> <p>4. Monitoring of special projects, World Bank Projects and projects under bilateral assistance.</p> <p>5. Remote sensing studies in and support of Reappraisal surveys and ground water exploration by aerial photo &amp; satellite imagery interpretation.</p> <p>6. Computerisation of water level, hydrochemical, geophysical, Hydrometeorological and Hydrological Data, Data processing, standardisation, storage, retrieval and dissemination.</p> <p>7. Re-estimation of dynamic &amp; static ground water resources and issuance of report.</p> <p>8. Hydrological laboratory studies, analysis of aquifer and gravel.</p> <p>9. Preparation of material for VIP references, Parliament questions and other related important matters.</p> <p>10. Scrutiny of various schemes and proposals received.</p> <p>11. Planning and co-ordinating the Topographic survey in the region.</p> <p>12. Liaisoning with MOS(WR)</p>		<p>Shri K.Keerthiseelan, ✓  Suptdg Hg  Dr. S.Devi, Sc-B  Shri B.C.Kalita, Sc-B  Shri R.K.Kalita, AHG</p> <p>Dr. S.Devi, Sc- B</p> <p>Shri S.Sudarshana, Sc-D</p> <p>Shri P.Kalita, Sc- C</p> <p>Dr. S. Devi, Sc.B</p>

II	<p>i) Report processing, Publication Section Report processing, publication &amp; Issuance/Presentation. All Scientific / Technical Reports, Atlases, Maps, Year Books, etc.</p> <p>ii) Preparation of Reports</p> <ul style="list-style-type: none"> <li>a) Integrated Ground water Development &amp; Management Studies.</li> <li>b) Basic Data Report/well completion reports for all the Exploratory wells</li> <li>c) District Reports.</li> <li>d. District Hydrogeological Map.</li> <li>e. Preparation of State Report</li> <li>f. Any other Scientific/Technical Report including Geophysical, Chemical, Hydrological, Hydrometeorological, Short term water supply investigation.</li> <li>g. Preparation of ground water year book 2000-2001</li> <li>h. Hydrogeological Atlas.</li> <li>i. Preparation of Technical Report on Exploration activities. Case history of Exploratory Drilling for one site, Fishing operation(if any) for one site.</li> </ul>	<p>All reports of AAP 2001-2002, also pending reports.</p>	<p>Shri U.Gogoi, Sc-C Shri M.Borpujari, Sc-B ( Pt)</p>
III	<p>i) Ground water Regime Monitoring Section Analysis of existing data and classification of wells with reference to aquifer morphology.</p> <p>ii) Compilation of available data to arrive at the optimum density of network stations required to adequately represent the ground water regime.</p> <p>iii) Integration of hydrograph network stations of state Govt. with CWB's stations. To examine the suitability of location and design of network stations and collected data of state vis-à-vis CGWB network.</p> <p>iv) Processing of data, preparation and presentation of short bulletins to user agencies after each measurements</p> <p>v) Compilation of data and preparation of water level maps for each measurement and submission to Central Headquarters within stipulated time frame..</p>		<p>Shri P.Kalita, Sc-C Shri A.C.Namasudra Jr. Surveyor.</p>
IV.	<p><b>HYDROLOGICAL AND HYDROMETEOROLOGICAL STUDIES</b></p> <p>Hydrological and Hydrometeorological data collection and analyses for the area proposed for reappraisal surveys and specific districts including infiltration, recharge and base flow studies.</p> <p>Development of data base of the Hydrological and Hydrometeorological data.</p>		<p>To be posted</p>

V.	HYDROCHEMICAL LABORATORY STUDIES Chemical and bacteriological analysis of water samples collected during Monitoring of Hydrograph Network Stations, District Ground water Development & Management studies, Groundwater Exploration, Short Term Water Supply Investigations, Specific Groundwater Projects(HP) and Groundwater Pollution Studies. Basic Analysis Specific Analysis Preparation of water quality maps, report based on NHNS data and submission to Ground Water Pollution Directorate and Regional Directorate.		Sri V.K. Varadwaj Sc-D Sri P.K. Konwar, ACH Sri B. Reddy A.CH
VI.	Drawing and Map Section		Dr.S.Devi, Sc-B
VII.	Library		Shri. M.Borpujari, Sc-B(Pt)
VIII.	ADMINISTRATION & STORES Legal matters Building & construction Establishment & Accounts Stores and Vehicles	CAT & High Court cases	Shri V.K. Varadwaj Sc-D Shri G. C. Saha, Sc.-D Ahri A.K. Phukan, AHG.
IX.	URBAN GROUND WATER MANAGEMENT STUDIES Study of urban hydrogeology and impact of exploding population on ground water regime. Suggesting measures for managing present and ultimate demand of water at 2020 A.D. both for domestic and industrial uses and for identification of pockets of ground water pollution and suggesting measures for proper disposal and domestic and industrial wastes.	Mangaldoi Sibsagar	Shri B.C.Kalita, Sc-B (Pt) Shri M.Borpujari, Sc-B (Pt )
X.	MAPPING OF WATER LOGGED AREA AND FEASIBILITY STUDIES FOR ANTI WATER LOGGING MEASURES.	Dhemaji Lakhimpur	Shri U.Gogoi, Sc-C Miss D.Rabha, AHG Shri B.Barua.S.T.A(Hg) Shri A.Namasudra, Jr. Surveyor
XI.	SEA WATER INGRESS STUDY		N.A.
XII.	REMOTE SENSING STUDIES		Shri S. Sudarshan, Sc.-D
XIII. a)	ARTIFICIAL RECHARGE STUDIES (Central Sector Scheme) Formulation of Schemes for Artificial Recharge Studies and its implementation.	Rain water harvesting	Shri G.C.Saha,Sc.D
XIV.	GROUND WATER MODELLING STUDIES		Not Proposed
XV.	ISOTOPE STUDIES		Not Proposed
XVI.	BASIC HYDROGEOLOGICAL RESEARCH		Not Proposed
XVII.	SPONSORED RESEARCH PROPOSALS		Not Proposed
XVIII.	DESERT HYDROGEOLOGICAL STUDIES	-	N.A.
XIX.	INLAND GROUND WATER SALINITY	-	Not Proposed
XX.	CONSTRUCTION OF PIEZOMETERS	( 14 PZ )	Shri B.N. Gogoi, Sc-B

XXI.	Rajiv Gandhi Drinking Water Mission	Need Based	Officers assigned
XXII.	Estimation of Ground Water Resources Re-estimation of dynamic Ground Water Resources based on the revised methodology (GEC 1997 & also static ground water reserves).	Meghalaya, Manipur, Nagaland, Arunachal Pradesh and Mizoram	Shri S.Sudarshan, Sc.D Shri S.N.Bhattacharjee, Sc. C Shri. B. N. Gogoi, Sc.B Shri U. Gogoi, Sc.C Shri P.Kalita, Sc.C
XXIII.	Demarcation/Updation of Critical/vulnerable areas on the basis of following criteria i. Decadal decline of water table ii. Water logged or water logged prone areas iii. Ground water pollution/salinity infested areas iv. Limited fresh water/static ground water resources v. Well head protection area.	All states under the jurisdiction	Sh.K.Keerthiseelan Supdt.Hg. Shri V.K.Bharadwaj, Sc-D
1.	Declaration of areas as Notified i. From consideration of over development of resources ii. From consideration of ground water quality	All over exploited/dark blocks.  Ground water quality deteriorated areas, Margherita, Tinsukia district, Assam	
2.	Mass awareness in Ground Water management, regulation & conservation		
3.	Training on rain water harvesting including Roop Top Rain Water Harvesting Structure		
4.	Regulation of Ground water development and management		
5.	Registration of Persons/agencies engaged in business of drilling and construction of tubewells and allied works	As per request received	
6.	Evaluation of proposals of industries and projects seeking clearance of CGWA	As per request received	
7.	Micro level Ground Water regulation and protection studies in critical/notified areas.	Guwahati, Kamrup district	
I.	DISTRICT GROUND WATER MANAGEMENT STUDIES 1. Kamrup district, Assam 2. Dhubri district, Assam	4345 Sq.km. 2838 Sq.Km.	Shri G.C.Saha, Sc-D Shri M.Konwar, AHG Shri R.K.Sukla, Sc-B
II.	MONITORING OF GROUND WATER REGIME		All officers
III.	GROUND WATER EXPLORATION ALLUVIAL AREAS 1. Karbi- Anglong dist, DR/VOL-75/51 2. Lakhimpur district, P/SANKYO- 94/110 3. Nalbari district DR/FL-72/36	EW OW SH PZ Total 3 2 - - 5 2 - - - 2 8 4 - - 12	Shri S.Bhattacharyee, Sc-C Shri B.N.Gogoi, Sc-B (Pt) Shri N.Mazumdar, AHG Shri S.D.Waghmare, STA  Shri S.Chakravorty, AHG
IV.	PUMPING TESTS Pumping tests also pending, if any.	All exploratory	- do -

V.	SHORT TERM WATER SUPPLY INVESTIGATIONS.		All Supervisory officers
VI.	GEOPHYSICAL STUDIES 1. Surface geophysical surveys a) Resistivity surveys in selected sites for exploratory, drilling, reappraisal survey, short term water supply investigations. b) Artificial recharge study areas. 2. Borehole geophysical logging. Preparation of state report surveys.		Shri S. Adhikari, AGP S.T.A (GP) to be posted
VII.	PREPARATION OF DISTRICT REPORTS.	Kamrup Karbi-Anglong District Darrang District	Shri B.N.Gogoi, Sc-B Shri B.C.Kalita, Sc-B Shri S. Bhattacharya, Sc-C
VIII.	PREPARATION OF DISTRICT HYDROGEOLOGICAL MAP (Scale 1: 250,000) Along with write-up	Kamrup Karbi-Anglong District Darrang District	Shri B.N.Gogoi, Sc-B Shri B.C.Kalita, Sc-B Shri S. Bhattacharya, Sc-C
IX.	GROUND WATER POLLUTION/ QUALITY STUDIES	Flouride affected area of Karbi Anglong district and Guwahati, Assam.	Shri. P. Kalita, Sc. C. Shri A.K.Phukan, AHC Shri.N. Mazumdar, A.Hg. Shri.A.C. Namasudra, Jr. Surveyor

**STATE UNIT OFFICE, ITANAGAR**

**Officer-Incharge : Shri U.Gogoi, Scientist - C**

Sr. No.	Item	Targets	Manpower
I.	TECHNICAL ASSISTANCE 1. Assistance to Regional Director/Director in all matters pertaining to technical administration 2. Planning and implementation of Annual Action Plan and timely submission of various progress reports to Regional Director/Director. 3. Supervise/Coordinate the activities of the officers/staff of the unit to achieve the targets assigned to the unit. 4. Assistance to Regional Director/Director by providing necessary material/data for VIP references, Parliament Questions and other important matters. 5. Timely submission of all the reports, maps etc. of the work assigned to the unit. 6. Assessment of State Projects under World Bank.		Sri U.Gogoi, Sc.-C Miss D.Rabha, AHG
II.	ESTABLISHMENT OF GROUND WATER DATA BANK Collection, analysis and establishment of Data Bank of Micro-profile for the unit based on data of CGWB and other organisations.		Sri U.Gogoi, Sc.-C
III.	DISTRICT GROUND WATER MANAGEMENT STUDIES 1. East Siang district 2. Lohit district	4687 sq km 3410 sq km	Shri U.Gogoi, Sc-C Shri B.Roy, Sc-B Shri R.K.Nayak, Sc-B
IV.	GROUND WATER REGIME MONITORING a) Monitoring of existing Hydrograph network stations falling in the districts under the jurisdiction of the unit and timely submission of the NHNS data to the Regional Director/Director. b) Inspection of the existing Network stations and replacement of non-representative/non-functional stations. c) Integrating of Hydrograph Network Stations of State Government with CGWB stations. To examine the suitability of location and design of network stations and collected data of State vis-à-vis CGWB network.	All stations	All officers deployed
V.	GROUND WATER EXPLORATION Lohit district, P/WR- 69/33	EW OW SH PZ Total 1 - - - 1	Shri B.Barua, STA
VI.	PUMPING TESTS	All current wells and	Officers deployed

	Pumping tests also pending, if any.	back log if any	
VII.	SHORT TERM WATER SUPPLY INVESTIGATIONS For defence, State and Central Govt.	Need based	Officers deployed
VIII.	PREPARATION OF DISTRICT REPORT	East Siang district	Shri U.Gogoi, Sc-C
IX.	PREPARATION OF DISTRICT HYDROGEOLOGICAL MAP (Scale 1:250,000) ALONG WITH WRITEUP	East Siang district	Shri U.Gogoi, Sc-C
X.	GROUND WATER POLLUTION STUDIES		
XI.	URBAN GROUND WATER MANAGEMENT STUDIES	Pasighat	Shri S.D.Waghmare, STA
XII.	MAPPING OF WATER LOGGED AREA AND FEASIBILITY STUDIES FOR ANTI WATER LOGGING MEASURES		
XIII.	BASIC HYDROGEOLOGICAL RESEARCH		
XIV.	HYDROLOGY PROJECT		
XV.	RAJIV GANDHI NATIONAL DRINKING WATER MISSION	Need based	
XVI.	Estimation of Ground Water Resources, Re-estimation of dynamic Ground Water Resources based on the revised methodology (GEC 1997 & also static ground water reserves).	Arunachal Pradesh	Sri U. Gogoi, Sc.C. Miss D. Rabha, AHG
XVII	CENTRAL GROUND WATER AUTHORITY (i). Demarcation of Critical Areas and Pollution Studies. (ii) Micro-Level Ground Water Regulation and Protection Studies. (iii) Mass Awareness Programme. (iv) Registration of Ground Water abstraction structures. (v) Registration of persons/agencies engaged in business of drilling and construction of tubewells and allied works (vi) Permission for construction of new tubewells in "Notified areas." (vii) Processing of proposals pertaining to clearance to industries for the drawal of ground water.		Sri U. Gogoi, Sc.C. Miss D. Rabha, AHG
	ARTIFICIAL RECHARGE STUDIES (Central Sector Scheme) Formulation of Schemes for Artificial Recharge Studies and its implementation	Rain Water Harvesting and Spring Development in Arunachal Pradesh	Shri U.Gogoi, Sc.C.

### STATE UNIT OFFICE, SHILLONG

Officer-Incharge : Shri S.Sudarshan, Scientist - D

Sl.No.	Item of work	Target	Officer/Personnel
I.	<p>TECHNICAL ASSISTANCE</p> <p>Assistance to Regional Director/Director in all matters pertaining to technical administration.</p> <p>Planning and implementation of Annual Action Plan and timely submission of various progress reports to Regional Director/Director.</p> <p>Supervise/Coordinate the activities of the officers/staff of the unit to achieve the targets assigned to the unit</p> <p>Assistance to Regional Director/Director by providing necessary material/data for VIP references, Parliament Questions and other important matters</p> <p>Timely submission of all the reports, maps etc. of the work assigned to the unit.</p>		<p>Sri S.Sudarshan, Sc.-D</p> <p>Miss S.Pathak, AHG</p>
II.	<p>ESTABLISHMENT OF GROUND WATER DATA BANK</p> <p>Collection, analysis and establishment of DATA BANK of Micro-profile for the unit based on data of CGWB and other organisations.</p>		Sri S. Sudarshan, Sc-D
III.	DISTRICT GROUND WATER MANAGEMENT STUDIES	West and South Garo Hills 3000 sq km	<p>Shri S.Sudarshana, Sc-D</p> <p>Shri A.K.Biswal, Sc-B</p>
IV.	<p>GROUND WATER REGIME MONITORING</p> <p>Monitoring of existing Hydrograph network stations falling in the districts under the jurisdiction of the unit and timely submission of the NHNS data to the Regional Director/Director.</p> <p>b)</p> <p>c)</p> <p>Inspection of the existing Network stations and replacement of non-representative/non-functional stations.</p> <p>Integrating of Hydrograph Network Stations of State Government with CGWB stations. To examine the suitability of location and design of network stations and collected data of State vis-à-vis CGWB network.</p>		
V.	GROUND WATER EXPLORATION HARD ROCK AREAS Ri-Bhoi district	EW OW SH Total 10 - - 10	<p>Shri S.N.Bhattacharyee, Sc-C</p> <p>Shri A.K.Patre, AHG</p>

VII.	PUMPING TESTS Pumping tests also pending, if any.		
VIII.	SHORT TERM WATER SUPPLY INVESTIGATIONS For Defence ,State and Central Govt. departments.	Need based	Sri S.Sudarshan, Sc-D
IX.	PREPARATION OF DISTRICT REPORT HYDROGEOLOGICAL MAPS (Scale 1:250,000) along with writeup.	West Garo Hills	Sri S.Sudarshan, Sc-D
X.	GROUND WATER POLLUTION STUDIES		
XI.	URBAN GROUND WATER MANAGEMENT STUDIES		
XII	MAPPING OF WATER LOGGED AREA AND FEASIBILITY STUDIES FOR ANTI WATER LOGGING MEASURES		
XIII.	BASIC HYDROGEOLOGICAL RESEARCH		
XIV.	HYDROLOGY PROJECT		
XV.	RAJIV GANDHI NATIONAL DRINKING WATER MISSION	Need based	
XVI.	ESTIMATION OF GROUND WATER RESOURCES Re-estimation of dynamic ground water resources based on the revised methodology (GEC – 1997) and also static ground water reserves.	Meghalaya	Sri S.Sudarshan, Sc-D
XVII.	CENTRAL GROUND WATER AUTHORITY  (i) Demarcation of critical areas and pollution studies. (ii) Micro-level ground water regulation and protection studies. (iii) Mass Awareness Programme (iv) Registration of ground water abstraction structures. (v) Registration of person/agencies engaged in business of drilling and construction of tube wells and allied works. (vi) Permission for construction of new tubewells in "Notified areas." (vii) Processing of proposals pertaining to clearance to industries for the drawal of ground water.		Sri S.Sudarshan Sc.-D
	ARTIFICIAL RECHARGE STUDIES (Central Sector Scheme) Formulation of Schemes for Artificial Recharge Studies and its implementation	Rain Water Harvesting and Spring Development in Meghalaya	Shri S.Sudarshan, Sc-D

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STATE UNIT OFFICE, AGARTALA

Officer-Incharge : K.KEERTHISEELAN, Supdtg. Hg

Sl.No.	Item of work	Target	Officer/Personnel
I. 1	TECHNICAL ASSISTANCE Assistance to Regional Director/Director in all matters pertaining to technical administration.		Shri K. Keerthiselan, Supdtg. Hg Shri T.Chakravarty.Sc.B.
2.	Planning and implementation of Annual Action Plan and timely submission of various progress reports to Regional Director/Director.		
3.	Supervise/Coordinate the activities of the officers/staff of the unit to achieve the targets assigned to the unit.		
4.	Assistance to Regional Director/Director by providing necessary material/data for VIP references, Parliament Questions and other important matters.		
5.	Timely submission of all the reports, maps etc. of the work assigned to the unit.		
II	ESTABLISHMENT OF GROUND WATER DATA BANK Collection, analysis and establishment of DATA BANK of Micro-profile for the unit based on data of CGWB and other Organisations.		
III.	DISTRICT GROUND WATER MANAGEMENT STUDIES		
IV. a) b) c)	GROUND WATER REGIME MONITORING Monitoring of existing Hydrograph network stations falling in the districts under the jurisdiction of the unit and timely submission of the NHNS data to the Regional Director/Director. Inspection of the existing Network stations and replacement of non-representative/non-functional stations Integrating of Hydrograph Network Stations of State Government with CGWB stations. To examine the suitability of location and design of network stations and collected data of State vis-à-vis CGWB network.	All Stations	Officers deployed
V.	GROUND WATER EXPLORATION Tripura Dr/Vol/75-52	EW OW SH PZ Total 3 2 - - 3	Shri S.N.Bhattacharyee, Sc-C Shri D.Khanikar, AHG
VI.	PUMPING TESTS Pumping tests also pending, if any.		
VII.	SHORT TERM WATER SUPPLY INVESTIGATIONS For Defence, State and Central Govt. departments.	Need based	Shri K. Keerthiselan, Supdtg. Hg
VIII.	PREPARATION OF DISTRICT REPORTS	Dhalai district	Shri K. Keerthiselan, Supdtg. Hg

IX.	PREPARATION OF DISTRICT HYDROGEOLOGICAL MAPS (Scale 1:250,000) along with writeup.	Dhalai district	Shri K. Keerthiseelan, Supdtg. Hg
X.	GROUND WATER POLLUTION STUDIES		
XI.	URBAN GROUND WATER MANAGEMENT STUDIES	Agartala, Dharam nagar	Shri T.Chakravorty Sc.-B
XII.	MAPPING OF WATER LOGGED AREA AND FEASIBILITY STUDIES FOR ANTI WATER LOGGING MEASURES		
XIII.	BASIC HYDROGEOLOGICAL RESEARCH		
XIV.	HYDROLOGY PROJECT		
XV.	RAJIV GANDHI NATIONAL DRINKING WATER MISSION		
XVI.	ESTIMATION OF GROUND WATER RESOURCES Re-estimation of dynamic ground water resources based on the revised methodology (GEC – 1997) and also static ground water reserves.		
XVII.	CENTRAL GROUND WATER AUTHORITY (i) Demarcation of critical areas and Pollution studies. (ii) Micro-level Ground Water Regulation and Protection Studies. (iii) Mass Awareness Programme. (iv) Registration of Ground water abstraction studies (v) Registration of persons/agencies engaged in business of drilling and construction of tubewells and allied works. (vi) Permission for construction of new tubewells in "Notified areas." (vii) Processing of proposals pertaining to clearance to industries for the drawal of ground water.		Shri K. Keerthiseelan, Supdtg. Hg
	ARTIFICIAL RECHARGE STUDIES (Central Sector Scheme) Formulation of Schemes for Artificial Recharge Studies and its implementation	Rain Water Harvesting and Spring Development in Tripura and Mizoram states	Shri K. Keerthiseelan, Supdtg. Hg

DIVISION No.VII

Shri R. K. Shukla , Executive Engineer, Division- VII, Guwahati

I.Exploratory Drilling Programme for North Eastern region.

Sr. No.	Rig No.	Area of Deployment	Depth (m)	Target for 2002-2003						Drilling Targets (m)	Head	DIC	AEE
				EW	OW	SH	PZ	DW	Total				
1.	R/VOL-75/51	arbi-Anglong, ssam	00	3	2	-	-	-	5	1000	Tribal	A.C.Baishya DCM	Operation
2.	R/VOL/75/52	ripura	00	3	2	-	-	-	5	1000	Tribal	A.K.Chakravorty DIC	"
3.	R/FL-72/36	albari, Assam	00	3	2	-	-	-	5	1000	Normal	Amitlal, DIC	"
4.	/Sankyo-94/110	akhimpur, Assam	00	2	-	-	-	-	2	400	Normal	A.K.Sahu, DIC	"
5.	/WR-69/33	ohit, Arunachal radesh	00	1	-	-	-	-	1	100		R.C.Rabha, DCM	"
6.	TH/IR-02/ New rig	ibhori istrict,Meghalaya	00	10	-	-	-	-	10	2000	Tribal	H.K.Behra, DIC	"
	OTAL		050	22	6	-	-	-	28	5500			

II. Pumping Test Pending:

III. Handing Over of Exploratory wells:

IV. Work shop:

V.Stores:

**CENTRAL GROUND WATER AUTHORITY  
NORTH EASTERN REGION**

## PROPOSAL FOR ANNUAL ACTION PLAN 2002-2003

Nodal officer – Shri K.Keertiseelan, Suptdg Hg  
Shri V.K.Bharadwaj, Sc.D.

Sl No.	Activity	Target	State/ Deployment of personnel						
			Assam	Arunachal Pradesh	Manipur	Mizoram	Meghalaya	Nagaland	Tripura
1.	Demarcation/Updation of Critical/ vulnerable areas on the basis of following criteria i. Decadal decline of water table ii. Water logged or water logged prone areas iii. Ground water pollution/salinity infested areas iv. Limited fresh water/static ground water resources v. Well head protection area.		G.C.Saha Sc-D	U.Gogoi, Sc-C	S.N. Bhattachar jee, Sc-C	P.Kalita, Sc-C	S.Sudarshan, Sc-D	B.N.Gogoi, Sc-B	K.Keerthiseelan, Suptdg.Hg
2.	Declaration of areas as Notified i. From consideration of over development of resources ii. From consideration of ground water quality	All over exploited/dark blocks. Ground water quality deteriorated areas, Margherita, Tinsukia district, Assam							
3.	Mass awareness in Ground Water management, regulation & conservation	Guwahati Itanagar							
4.	Training on rain water harvesting including Roop Top Rain Water Harvesting Structure	Itanagar Guwahati							
5.	Regulation of Ground water development and management								
6.	Registration of Persons/agencies engaged in business of drilling and construction of tubewells and allied works	As per request received							
7.	Evaluation of proposals of industries and projects seeking clearance of CGWA	As per request received & respective OIC's							
8.	Micro level Ground Water regulation and protection studies in critical notified areas.	Guwahati, Kamrup district							

**STATUS OF SUPERINTENDING HYDROGEOLOGIST IN  
CENTRAL GROUND WATER BOARD**

Sl.No	Name of the officer	Place of posting
1	Shri. M. Veeranna	Southern Region, Hyderabad
2	Shri S.N. Dulloo	Western Region, Jaipur
3	A.R. Bakshi	North Eastern Region, Guwahati
4	Dr. B.S.R.N. Rao	South Eastern Region, Bhubaneswar
5	Shri D. Shiwane	Chattisgarh Region, Raipur
6	Shri S. Chakladar	Eastern Region, Kolkata
7	Shri A.D. Joseph	Central Headquarters, Faridabad
8	Shri S.C. Dhiman	Northern Hill Region, Dharamsala, H.P.
9	<b>Shri K. Keerthiseelan</b>	<b>State Unit Office , Agartala</b>
10	Shri R. Chakrapani	South Eastern Coastal Region, Chennai
11	Shri M.C. Reddy	South Western Region, Bangalore
12	Shri C.H.R.K. Reddy	Central Region, Nagpur
13	Shri E.R.J. Rao	West Central Region, Ahmedabad

**C.G.W.B. STATE UNIT OFFICES**

<b>Name of the Officer</b>	<b>Designation</b>	<b>Telephone No</b>
1. Dr. S. B. Singh Officer Incharge Jamnagar House Mansingh Road, New Delhi-11	Senior Hydrogeologist (Scientist-D)	011-3384355 (O) 011-3239992 (R)
2. M. Halliyal Officer Incharge, North Karnataka Unit Belgaum, Karnataka, 590001	Junior Hydrogeologist (Scientist-'B')	0831-473160 (O) 0831-470959 (R)
3. V. Kumar Officer Incharge, Coastal Unit, Vishakapatnam, 500003	Senior Hydrogeologist (Scientist-'D')	
4. B.K. Kallapur Officer Incharge Yaravada, Pune (MS)	Senior Hydrogeologist (Scientist-'C')	020-6693905 (O) 020-347651 (R)
5. S. Sudharshana Officer Incharge, Shillong, Meghalaya	Senior Hydrogeologist (Scientist-'D')	0364-223348 (O)
6. K. Keerthiseelan Officer Incharge, Agartala, Tripura	Superintending Hydrogeologist (Scientist-'D')	0381-325876 (O) 0381-303099 (R)
7. U. Gogoi Officer Incharge, Itanagar, Arunachal Pradesh	Senior Hydrogeologist (Scientist-'C')	211428 (O) 211740 (R)
8. Kamal Mehmood Officer Incharge, Allahabad-211016	Senior Hydrogeologist (Scientist-'C')	0532-617597 (O) 0532-621324 (R)
9. R. P. Mathur Officer Incharge, Jodhpur-342006	Senior Hydrogeologist (Scientist-'D')	0291-747614 (O)
10. Aktar Jamal Officer Incharge, Barcily, U.P.	Senior Hydrogeologist (Scientist-'C')	0581-451613

F.No.13-1/CGWB/AR/NER/2001-1041  
Central Ground Water Board  
Jannagar House  
ManSingh Road  
New Delhi

To

Sh. P.L.Dewan  
Chairman cum Managing Director  
WAPCOS  
26, Kasturba Gandhi Marg  
Barakhamba Road  
New Delhi

Dated: 20/4/2001

**Sub.: Spring development project work at Assam under Central Sector Scheme of "Recharge to Ground Water"**

Sir,

It is in reference to Letter no WAP/IT&WSM/CGWB/2001 dated 19.4.2001 of WAPCOS indicating revised estimates of spring projects at five sites in Assam due to non availability of labour, unapproachable roads and relatively small nature of work at distant places. I am directed to inform that the Competent Authority has approved the revised rates as mentioned below scheme-wise.

Name of the Spring site	Amount approved in Rs.
Kahilipara	94905 ✓
Loknath Temple	1,79,619 ✓
Birubari Shiv Temple	3,68,723
Birubari Bazar	3,68,723 ✓
Bongsar Pukhuri	13,30,482 ✓
Cost approved	23,42,452

10/

The Central Ground Water Board has released till date Rs.Thirty Lakhs (RS 30.00 Lakhs) to WAPCOS under this scheme of Roof top rain water harvesting and spring development. The Board has received bill. of Rs 12,72,200/-for the work at Sonapur and Hazo sites for roof top rain water harvesting. It is requested that work at spring sites may be executed before the commencement of monsoon.

Yours faithfully,

Poonam Sharma

(Dr Poonam Sharma)  
Scientist-C

Copy to:

1. The Regional Director, CGWB, NER, Guwahati for information
2. Sh A.B. Pandya, Chief Engineer, WAPCOS, B-3, B-4, Community Centre, B-1 Block, Janakpuri, New Delhi-110058.

(Dr Poonam Sharma)  
Scientist-C

MONTHLY PROGRESS FOR THE MONTH OF MARCH, 2002 (A.A.P. 2001- 2002)

1. DISTRICT GROUND WATER DEVELOPMENT AND MANAGEMENT STUDIES

S.L. No.	District/ State	Target Area (sq.km.)				Coverage during the month (sq.km.)				Cumulative coverage (Post Monsoon)				Name of the Supervisory / Field Officer	Details of guidance rendered by Supervisory Officer ( Completed 18550 sq Km during Pre monsoon period )
		T	D	N	Tot	T	D	N	Tot	T	D	N	Tot		
1	Sonitpur district, Assam	-	-	3000	3000	-	-	700	700	-	-	3200	3200	P.Kalita, Sc-C S.Chakravorty, AHG	
2	Naogaon district, Assam	-	-	3000	3000	-	-	1000	1000	-	-	3550	3550	R.R.Sukla, Sc-B	
3	Papumpare & Lower Subansiri district, A.P.	3000	-	-	3000	1000	-	-	1000	3500	-	-	3500	N.Majumdar, AHG	
4	West Khasi Hills district, Meghalaya	3000	-	-	3000	600	-	-	600	3000	-	-	3000	S.N.Bhattacharya, Sc-C A.K.Biswal, Sc-B	
5	Karimganj & Hailakandi district, Assam	-	-	3000	3000	-	-	-	800	800	-	-	3000	R.K.Nayak, Sc-B	
6	Parts of Aizawl district, Mizoram	-	-	3000	3000	-	-	600	600	-	-	3100	3100	T.Chakravorty, Sc-B	

2. GROUNDWATER EXPLORATION

District / State	Drilling Rig Deployed (Target)	Target ( Nos. )				Progress during the month				Cumulative since 01.04.01				Name of Supervisory / Field Officer	Mandays lost due to late decision	Remarks (Reasons for shortfall / constraints to achieve targeted depth / objective wise)		
		EW	OW	PZ	DW	TOT	EW	OW	PZ	DW	TOT	EW	OW	PZ	DW	TOT		
Kamrup district, Assam	DR/VOL-75/51 (200 m)	3	2	-	-	5	1	-	1	-	2	3	-	2	-	5	B.N. Gogoi, Sc-B D.Khanikar, AHG	Well development by air compressor under progress
Chirang district, A.P.	DR/Vol-75/52	3	2	-	-	5	-	1	-	-	-	3	-	-	-	3	B.Ray, Sc-B	Pilot hole-drilling in Digboi Refinery under progress.
Bapeta district, Assam	DR/FL-72/36	3	2	-	-	5	1	1	-	-	2	3	3	-	-	6	M.Konwar, AHG	OW at Namsala site completed.
Dhemaji district, Assam	P/Sankyo/94/110	2	-	-	-	2	-	-	-	-	-	1	-	-	-	1	S.D.Waghmare, STA (HG)	At Tarajan ( Gogamukh ) EW drilling under progress.
Changlang district, A.P.	P/NR-69/33	2	-	-	-	2	1	-	-	-	1	1	1	-	-	2	B.Barua, STA (HG)	Goju gaon EW Completed.
Kamrup <del>Assam</del>	DTH/IR-2					1	-	-	-	1	1	-	-	-	-	1	B.N.Gogoi, Sc-B	Completed first well in Adagudam.

3(a) DETAILS OF SITE SELECTION FOR EXPLORATION		Location with Coordinates				Target under Exploration				No. of sites Released	Change of site subsequent if any, and reasons thereof		Constraints, if any for site selection		
Sl. No.	Name of the Sites	EW		OW		PZ		DW							
1	Golf Club, Digboi	27° 22' 08"	:	95° 38' 15"		13	6	-	-	13					

Sl. No.	Location	Depth		Zones Tapped	S.W.L (mbgl)	Disch. (lpm)	D.D. (m)	Aquifer	Drilling Started on	Time taken for					Date of Pumping test	Mandays lost		Idling of Hydrogeologist	Achievement of Exploration objective
		Dredged	Const.							Pilot hole completion	Electric logging	Piezometer	Assy. Lowering	Development		No. of days	Reason		
1.	Golf area EW, Digboi, Tinsukia Est.	200.60	140	48-52, 63-69, 79-89, 97-105, 133-137	-	-	-	Alluvium											
2.	Gajju, A.P.	60.00	60.00	28-34, 52-53				Alluvium											
3.	Adagudam	305.40	-	177.50- 180.50				Granite gneiss											
4.	Khanapara	72.02	72.0	30-35, 60-70				Alluvium											

Sl. No.	Location	AAP 01-2002 Target	Backlog To be tested	No. of Pumping Unit dep.	Well tested during the month			Cumulative since 1.4.01			Details of test			Remarks
					01-02	Backlog	Total	01-02	Backlog	Total	By Pump	Comp / Slug		
1	Rajabari, Jorhat District.	13	-	-	-	1	1	-	11	11	Swt = 5.08mbgl, Q = 1268 lpm, D.D = 2.44m			

Sl. No.	Nos. of requests Received	Location / District		Name of Agency / Organisation for whom the investigation was done	Cum. Since 1.4.01		Name of the officer	No. of days spent in Field	Rpt. preparation	Remarks (Reason for pending investigation)
					Received	Done				
	44	i.	Dinjan Lekhapani	MES MES	44	55	B.N.Gogoi, Sc-B A.K.Patre, AHG	2		
		ii.								

### 5. GROUNDWATER REGIME STUDIES

#### (a) Monitoring of existing stations (Nos.)

April					August				Name of the officer	Reasons for not measuring wells
# of NHNS operational on 1.4.01	# of operational NHNS monitored	# of new NHNS established	# of NHNS abandoned	# of operational NHNS on 1.5.01	# of operational NHNS monitored	# of new NHNS established	# of NHNS abandoned	# of operational NHNS on 1.9.01		
515	321	28	1	515	335	-	-	-		

#### (a) Monitoring of existing stations (Nos.)

November				January				Name of the officers	Remarks (Reasons for not measuring)
# of operational NHNS monitored	# of new NHNS established	# of NHNS abandoned	# of operational NHNS on 1.12.01	# of operational NHNS monitored	# of new NHNS established	# of NHNS abandoned	# of operational NHNS on 1.2.02		
333			-	319			-		All the stations could not be covered due to law and order situation in some parts of the Region.

#### (b) Setting up / Replacement / Inspection of new stations / existing ones

Target (Nos.)	# of new stations established		# of PZ included in NHNS	# of wells abandoned			Reasons for abandoning	# of well operational after abandoned / established			Remarks
	DW	PZ		DW	PZ	Tot		DW	PZ	Tot	

#### (c) Collection of water samples from NHNS and chemical analysis

# of samples collected during April'00	Remarks giving status of analysis	Status of Chemical analysis of NHNS samples	Reasons for pending analysis

#### (d) Compilation/ Processing of Data/ Preparation of maps and submission to CHQ within time frame

Name of the officers deployed	Status specifying the reason for not submitting to CHQ within time frame	Status of presentation of data, maps, reports to the State Government
P. Kalita, Sc-C S.Barua, STA (HS)		Submitted within time frame

#### (e) Compilation and preparation of Hydrochemical data & maps and submission of the same to CHQ within time frame

Name of the Officers	Status specifying the reason for not submitting to CHQ within time frame and sending these to State Govt.
P.K. Konwar, ACH M.B.Reddy, ACH	

#### (f) Computerisation of Hydrograph Network Data

Name of the officer	Status to be sent each month
P. Kalita, Sc-C	Computerized the available data

## (g) Issuance of Ground Water Year Book of 2000-2001

Name of the officer	Detailed status to be specified in each month	Reasons for delay, if any
P. Kelita, Sc-C	Under Progress	

(h)

Status of analysis of existing data to decipher the aquifer environment being monitored	Brief write-up

(i)

Status of interpretation of Hydrograph Network stations of State Govt. with CGWB	Number stations integrated by State Govt.
Nil	Nil

(j)

Status of optimisation of Hydrograph Network Stations	District / Hydrogeological / Agroclimatic zone-wise

## (k) Ground water development monitoring

Present status of ground water development (district-wise)			Average draft norms	Average growth rate	Data collected during the month		Remarks
No. of wells	Area Irrigated	Financial			Physical	Financial	
Dug   Dug cum bore   STW   DTW   Filter	Public Sector   Institutional	(0.0216)					

Assam receives heavy rainfall and has vast surface and groundwater resources. Irrigation wells are sparsely constructed due to constraints of funds, power shortage and general lack of will in multiple cropping by farmers. Remaining states of North East are mostly hilly and addition of groundwater structures is negligible.

## 6. REMOTE SENSING STUDIES

Type of study	Item	Location / District	Target (Sq.km)	Progress during the month	Cumm. Since 1.4.01	Name of the officer	Remarks
a. Reappraisal Survey							
b. Groundwater Exploration							
c. Other specific Studies	-						

## 7. GEOPHYSICAL STUDIES

## a. Logging

Sl No	Name of site	District / State	Individual depth of logging (m)	Logging parameters measured	# of B.H. logged during the month	Name of the officer	Cumm. Since 1.4.01	Remarks (Reason for delay in logging B.H. / not logging borehole)
	-	-	-	-	1*	S.K.Achikari, AGP	7+ 1 + 1*	*Testing of logger cum well logging 1* Testing of logger in Circuit house.

## b. Sounding

Sl No	Location (Dist. / State)	Type of survey (Res/ EM/ Seismic)	Area covered during the month (Sq.km)	Line/Km covered during the month	# of Sounding / Profiling during the month	Cumm. Progress since 1.4.01			Name of officer	# of Days spent in field	Remarks
						Area covered (Sq.km)	Line / Km covered	# of sounding / Profiling			
	-	-	-	-	Nil	-	-	41, *1	S.K.Achikari, AGP		* Profiling.

8. ISSUANCE OF REPORTS

a. DISTRICT REPORTS

Sl No	Target with name of District Reports (Total / Quarterwise)	Name of the Report issued during the month	Cum. Since 1.4.01	Name of the author and District Report issued	Status of District Reports (officer wise)	Remarks (Reason for non-issuance of reports if any)
1	Darrang district, Assam			S.N.Bhattacharya, Sc-C	Under progress	
2	West Khasi Hills dist., Meghalaya			U. Gogoi, Sc-C		
3	Tirap, A.P.			G.C.Saha, Sc-D		
4.	South Tripura			B.B.Bhattacharya, Sc-C		Officer transferred to Calcutta.

b. STATE REPORT

Sl No	Target with name of State Report (Total / Quarterwise)	Name of the Report issued during the month	Cumm. Since 1.4.01	Name of the author and Report issued	Status of Report officer-wise	Remarks (Reason for non-issuance of Report if any)
1	Assam			Dr. S. Devi	Under Progress.	

C. PRESENTATION OF DISTRICT REPORTS

Sl No	Target with name of the Report to be presented along with time frame for presentation	Number and name of District Report presented during the month	Cum. Since 1.4.01	Remarks

D. OTHER REPORTS ISSUED

Sl No	Item	Name of the Report	Year of Survey / Investigation	Year of issuance of Report	Name of the officer	# of pending Reports	Reasons for delay
a.	Reappraisal						
b.	Systematic						
c.	State Report						
d.	Short Term	1. Report on investigation for locating a site for construction of tube well at Rowrah, Jorhat, Assam 2. report on water supply investigation at B.S.F camp, Dholcherra, Cachar dist, Assam			U.Gogoi, Sc-C R.K.Nayak, Sc-B		
e.	B.D.R.	1. EDR of Exploratory Bore hole at Sakhali, Kamrup, Assam 2. EDR of Exploratory Bore hole at Talatalghar, Sibsagar dist.			B.N.Gogoi, Sc-B M.Kumar, AHG		
f.	District Report						
g.	Geophysical						
h.	District Brochure						
i.	Miscellaneous						

9. HYDROGEOLOGICAL ATLAS

Sl No	Preparation of Atlas	Remarks	Status of printing approved Atlas
1	Nagaland	B.N. Gogoi, Sc-B, S. Devi, Sc-B, M. Borpujan, Sc-B, R.K. Kalita, AHG	Under Compilation stage

10. DISTRICT HYDROGEOLOGICAL MAP

Sl No	Name of District	Status of progress during the month	Cumulative Since 1.4.01	Name of the officers deployed
1	Darrang			S.N. Bhattacharya, Sc-C
2	West Khasi Hills			U.Gogoi, SC-C
3	Tirap			G.C.Saha, Sc-D
4.	South Tripura			T.Chakravorty, Sc-B

11. STATUS OF RE-ESTIMATION OF DYNAMIC GROUNDWATER RESOURCES BASED ON REVISED METHODOLOGY (GEC 1997)  
STATIC GROUNDWATER RESOURCES

Name of the Officers	Progress during the month	Cummulative progress	Remarks
B.N.Gogoi, Sc-B	Under progress		Nagaland
G.C.Saha, Sc-D	Under progress		Arunachal Pradesh
U.Gogoi, Sc-C	Under progress		Meghalaya

12. GROUNDWATER POLLUTION STUDIES

Sl No	Name of the Officer	Area / Location / District	Type of problem	Target (Sq.km)	Progress during the month	Cumulative Since 1.4.01	Status of report to be prepared and issued	Remarks
1	B.N.Gogoi, Sc-B A.K.Patre, AHG P.K. Konwar, ACH B.Bhaskar Reddey, ACH	Margherita Coal field Area. & Gauhati	Water Pollution due to Open cast Mining Industrial Pollution	500 Sq.km (Drilling of 10 Wells) 200 Sq.km	In Margherita area collected 18 nos water sample for Fluoride, 23 samples for Fe and 23 samples for partial analysis.	218 Sq Km		

13. DATA STORAGE AND RETRIEVAL

Sl No	Name of the officer	Progress achieved	Remarks
1	P. Kalita, Sc-C	Data storage & Retrieval Done when needed.	

14. HYDROLOGICAL AND HYDROMETEOROLOGICAL STUDIES

Sl No	Name of the officer	Area / Location / District	Target (Sq.km)	Progress during the month	Cumulative Since 1.4.01	Remarks
Officer yet to be posted						

15. HYDROCHEMICAL ANALYSIS

Item	Target, Partial / Complete / Trace			During the month		Cumulative since 1.4.01		Remarks
	No. of Samples for CGWB	No. of Samples for CGWA	Constituents	Number	Constituents	Number	Constituents	
BA	250	50		Nil	Nil	445	3815	BA = pH, EC, TH, CO <sub>3</sub> , HCO <sub>3</sub> , Cl, SO <sub>4</sub> , NO <sub>3</sub>
Heavy	25	25						
Sp.A						148	946	Analysis for Fluoride & Iron content

16. RAJIV GANDHI NATIONAL DRINKING WATER MISSION

Sl No	# of requests received during the month	# of requests attended to	Balance (reasons for not attending to balance requests )	Ground water quality regime	# and type of source identification	Recommendations and action by State Govt.	Constraints (if any)	Name of the officer deployed	Remarks
	Nil								

17. HYDROLOGY PROJECT

SI No	State	# of PZ to be constructed	# of PZ constructed during the month	Location	Depth of PZ (m)	Formation	Agency		Cumulative No. since 1.4.2001	Name of the officer deployed	Remarks
							CGWB	Contract			
1	Assam	Alluvial : 6; Hard rock : 8								G. C. Saha	CHQ was requested to increase the unit cost, so that Registered agency is attracted, reply awaited from CHQ.

18. CONJUNCTIVE USE STUDIES

SI No	Name of officer	Location / District / State	Type of study	Remarks

19. URBAN GROUNDWATER MANAGEMENT

SI No	Name of the officer	Location / District/ State	Remarks
1	M.Borpujan, Sc-B	Jorhat, Assam	Compilation of Data.

20. CENTRAL GROUND WATER AUTHORITY

Name of activity	Achievement during the month	Cumulative achievement	Name of the officer	REMARKS
a. Demarcation of vulnerable areas			G.C.Saha, Sc-D	
b. Micro-level studies around Guwahati, Margherita, Jorhat, Itanagar, Shillong, Agartala area			S/Shri B.N.Gogoi, Sc-B, M.Borpujan, Sc-B, B.Roy, Sc-B, Miss S.Pathak, AHG, D.Khanikar AHG, A.K.Patre, AHG	Collection & compilation of data in Progress.
c. Ground Water exploration for environmental studies (Guwahati, Margherita coal field )				Completed 2 Mass Awareness.
d. Mass awareness programme				
e. Registration for GW abstraction structures in notified areas.				
f. Registration of persons / agencies				Total 73 nos. agencies Registered till March /02
g. processing of cases				
i. Processing of proposals in respect of clearance to industries				
j. Any Other item ( Training on Roof Top Rain Water Harvesting Structure)	Imparted training on " Roof Top Rain Water Harvesting " in Guwahati, Aizwal, Kohima	3		3

Any Other Information:

NEIGRIHMS Project:

Progress during the month

Cummulative

During the month 2 well completed.

5 wells completed.

## 21. MANDAYS UTILISED

Sl. No	Name of the officer with designation	Activities assigned as per AAP 2001-2002	Days spent on											# of days during the month	Total field days since 1.4.01
			Reappraisal Survey	G.W. Exploration	HNS Monitoring	Water supply invest.	Remote Sensing	Pollution	G.P. Logging/ Survey	Hydrochem. /Meteorological	Other Items	12	13		
1	2	3	4	5	6	7	8	9	10	11	12	13			
1	K.Keerthiselan, Suptdq .Hq	OIC, Agartala	-	-	-	-	-	-	-	-	30	30	44		
2	G.C. Saha, Sc-D & HCO	OIC, Itanagar	-	-	-	-	-	-	-	-	-	-	52		
3.	S.Sudarshana, Sc- D	OIC, Shillong	-	-	-	-	-	-	-	-	15	15	15		
4.	V.K.Bharadwaj, Sc-D	OIC, Chemical Lab	-	-	-	-	-	-	-	-	5	5	60		
5	U. Gogoi, SC-C	-	-	-	-	-	-	-	-	-	2	2	39		
6	S.Bhattacharya, Sc-C	RP Section	-	-	-	-	-	-	-	-	8	8	55		
7	P. Kalita, Sc-C	GW Monitoring	-	-	-	-	-	-	-	-	2	11	44		
8	B.N. Gogoi, Sc-B	Exploration	-	9	-	-	-	-	-	-	2	11	44		
9	Dr. S. Devi, Sc-B	OIC, Technical	-	-	-	-	-	-	-	-	6	6	21		
10	B.C. Kalita, Sc-B	ST/ Pump test	-	-	-	-	-	-	-	-	12	12	62		
11	M. Borpujari, Sc-B	Urban GW management	-	-	-	-	-	-	-	-	-	-	-		
12	A.K.Biswal,Sc-B	Reappraisal	5	-	-	-	-	-	-	-	2	7	91		
13	R.R.Shukla, Sc-B	Reappraisal	20	-	-	-	-	-	-	-	-	20	120		
14	B.Ray, Sc-B	Exploration	-	-	-	-	-	-	-	-	-	-	49		
15	R.K.Nayak Sc-B	Reappraisal	12	-	-	-	-	-	-	-	-	12	113		
16	T.Chakravorty	Reappraisal	13	-	-	-	-	-	-	-	-	8	77		
17	M. Konwar, AHG	Exploration	-	8	-	-	-	-	-	-	-	-	-		
18	A.K. Phukan, AHG	OIC (S & V)	-	-	-	-	-	-	-	-	-	-	14		
19	R.K. Kalita, AHG	Technical cei	-	-	-	-	-	-	-	-	-	26	67		
20	S.Chakraborty, AHG	Reappraisal	26	-	-	-	-	-	-	-	-	21	151		
21	N.Majumdar , AHG	Reappraisal	21	-	-	-	-	-	-	-	-	-	7		
22	P.K. Konwar, ACH	Hydrochemical	-	-	-	-	-	-	-	-	25	25	205		
23	D.Khanikar, AHG	Exploration	-	-	-	-	-	-	-	-	-	31	154		
24	A.K.Patre, AHG	Pollution Study	-	-	-	-	-	31	-	-	25	25	133		
25	Miss S. Pathak, AHG	Micro level Study	-	-	-	-	-	-	-	-	25	25	33		
26	S.K.Adhikari, AGP	Geophysics	-	-	-	-	-	-	-	-	-	-	-		
27	H.B.Reddey, ACH	Hydrochemical	-	-	-	-	-	-	-	-	25	25	103		
28	Miss D.Pabha, AHG	Micro level Study	-	-	-	-	-	-	-	-	25	25	154		
29	B. Baruah, STA (Hq)	Exploration	-	-	-	-	-	-	-	-	25	25	154		
30	S.D. Waghmare, STA (Hq)	Exploration	-	3	-	-	-	-	-	-	-	3	660		